

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :06-02-2020

Date : 06.02.2020										
SL No.	C.A.No.	Date of Applica tion	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Appli ed For	Other Docum ent	Deali ng Secti on	Sea t
1	12030/2020	06.02.2020	CMP-1456/2019	SARATHI JYOTI MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2020- 02-04			(Se at No-)
2	12031/2020	06.02.2020	WP (C) - 2004/2020	M. R. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020- 02-03			(Se at No-)
3	12032/2020	06.02.2020	WP (C) - 141/2020	B. K. LENKA	C.O.	COURT NO. 22	Order Dtd. 2020- 02-03			(Se at No-)
4	12033/2020	06.02.2020	WP (C) - 535/2020	B. K. DAS	C.O.	COURT NO. 9	Order Dtd. 2020- 02-03			(Se at No-)
5	12034/2020	06.02.2020	EXP- 4/2016	M/S.AJAY KU.BARAL	GENERAL		Order Dtd. 2020- 01-22		CIVIL REVISI ON	(Se at No- 1)
6	12035/2020	06.02.2020	WP (C) - 2436/2020	N.K. ROUT	C.O.	COURT NO. 19	Order Dtd. 2020- 02-04			(Se at No- 1)
7	12036/2020	06.02.2020	WP (C) - 2215/2020	N.K. ROUT	C.O.	COURT NO. 19	Order Dtd. 2020- 02-04			(Se at No- 1)
8	12037/2020	06.02.2020	WP (C) - 2214/2020	N.K. ROUT	C.O.	COURT NO. 19	Order Dtd. 2020- 02-04			(Se at No- 1)
9	12038/2020	06.02.2020	WP (C) - 1930/2020	N.K. ROUT	C.O.	COURT NO. 19	Order Dtd. 2020- 02-04			(Se at No- 1)

10	12039/2020	06.02.2020	WP (C) - 1933/2020	N.K. ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-02-04			(Se at No-1)
11	12040/2020	06.02.2020	WP (C) - 2213/2020	N.K. ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-02-04			(Se at No-1)
12	12041/2020	06.02.2020	WP (C) - 2437/2020	N.K. ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-02-04			(Se at No-1)
13	12042/2020	06.02.2020	WP (C) - 1937/2020	N.K. ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-02-04			(Se at No-1)
14	12043/2020	06.02.2020	WP (C) - 2656/2020	N.K. ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-02-04			(Se at No-1)
15	12044/2020	06.02.2020	WP (C) - 2439/2020	N.K. ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-02-04			(Se at No-1)
16	12045/2020	06.02.2020	WP (C) - 2655/2020	N.K. ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-02-04			(Se at No-1)
17	12046/2020	06.02.2020	WP (C) - 2660/2020	N.K. ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-02-04			(Se at No-1)
18	12047/2020	06.02.2020	WP (C) - 2658/2020	N.K. ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-02-04			(Se at No-1)
19	12048/2020	06.02.2020	WP (C) - 2661/2020	N.K. ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-02-04			(Se at No-1)
20	12049/2020	06.02.2020	WP (C) - 2663/2020	N.K. ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-02-04			(Se at No-1)
21	12050/2020	06.02.2020	WP (C) - 3014/2020	N.K. ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-02-04			(Se at No-1)
22	12051/2020	06.02.2020	WP (C) - 2746/2020	N.K. ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-			(Se at No-1)

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23	12052/2020	06.02.2020	WP (C) - 3012/2020	N.K. ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-02-04			(Se at No-1)
24	12053/2020	06.02.2020	WP (C) - 3013/2020	N.K. ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-02-04			(Se at No-1)
25	12054/2020	06.02.2020	WP (C) - 1934/2020	N.K. ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-02-04			(Se at No-1)
26	12055/2020	06.02.2020	WP (C) - 1936/2020	N.K. ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-02-04			(Se at No-1)
27	12056/2020	06.02.2020	WP (C) - 1938/2020	NANDA KISHORE ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-02-04			(Se at No-1)
28	12057/2020	06.02.2020	WP (C) - 1940/2020	NANDA KISHORE ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-02-04			(Se at No-1)
29	12058/2020	06.02.2020	WP (C) - 1941/2020	NANDA KISHORE ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-02-04			(Se at No-1)
30	12059/2020	06.02.2020	ABLAPL-815/2020	B. SINGH	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-1)
31	12060/2020	06.02.2020	WP (C) - 2171/2020	A. K. MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-02-04			(Se at No-1)
32	12061/2020	06.02.2020	ABLAPL-795/2020	ARUN KUMAR BUDHIA	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-1)
33	12062/2020	06.02.2020	WP (C) - 882/2020	A. K. MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-02-04			(Se at No-1)
34	12063/2020	06.02.2020	ABLAPL-847/2020	M.K. PANI	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-1)
35	12064/2020	06.02.2020	WP (C) - 2939/2020	A. K. MOHANTY	C.O.	COURT NO. 19	Order Dtd.			(Se at

			20				2020-02-04			No-1)
36	12065/2020	06.02.2020	WP (C) - 2775/2020	A. K. MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-02-04			(Se at No-1)
37	12066/2020	06.02.2020	WP (C) - 29040/2019	S. BISWAL	GENERAL		Order Dtd. 2020-01-14			(Se at No-1)
38	12067/2020	06.02.2020	ABLAPL-15724/2019	B.S. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2020-02-04		CRMINAL MISC-2	(Se at No-17)
39	12068/2020	06.02.2020	WP (C) - 2774/2020	A. K. MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-02-04			(Se at No-17)
40	12069/2020	06.02.2020	ABLAPL-870/2020	P.K. JENA	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-17)
41	12070/2020	06.02.2020	WP (C) - 2176/2020	A. K. MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-02-04			(Se at No-17)
42	12071/2020	06.02.2020	ABLAPL-761/2020	P K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-17)
43	12072/2020	06.02.2020	WP (C) - 2174/2020	A. K. MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-02-04			(Se at No-17)
44	12073/2020	06.02.2020	ABLAPL-834/2020	P.N. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-17)
45	12074/2020	06.02.2020	ABLAPL-780/2020	P K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-17)
46	12075/2020	06.02.2020	ABLAPL-852/2020	P. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-17)
47	12076/2020	06.02.2020	ABLAPL-833/2020	P.K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-17)
48	12077/2	06.02.2020	ABLAPL-	P K MOHANTY	C.O.	COURT	Order			(Se

	020	20	785/2020			NO. 1	Dtd. 2020-02-05			at No-17)
49	12078/2020	06.02.2020	ABLAPL-829/2020	P.K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-17)
50	12079/2020	06.02.2020	WP (C) - 2172/2020	A. K. MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-02-04			(Se at No-17)
51	12080/2020	06.02.2020	ABLAPL-869/2020	S.K. SINGH	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-17)
52	12081/2020	06.02.2020	WP (C) - 2967/2020	A. K. MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-02-04			(Se at No-17)
53	12082/2020	06.02.2020	ABLAPL-790/2020	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-17)
54	12083/2020	06.02.2020	ABLAPL-868/2020	R.N. DASH	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-17)
55	12084/2020	06.02.2020	WP (C) - 2943/2020	A K MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-02-04			(Se at No-17)
56	12085/2020	06.02.2020	WP (C) - 2941/2020	A K MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-02-04			(Se at No-17)
57	12086/2020	06.02.2020	ABLAPL-864/2020	A.K.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-17)
58	12087/2020	06.02.2020	WP (C) - 2966/2020	A. K. MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-02-04			(Se at No-17)
59	12088/2020	06.02.2020	ABLAPL-865/2020	K. DANG	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-17)
60	12089/2020	06.02.2020	ABLAPL-767/2020	S CHOUDHURY	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-17)

61	12090/2020	06.02.2020	ABLAPL-866/2020	P.K. DASH	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-17)
62	12091/2020	06.02.2020	ABLAPL-744/2020	B DALAI	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-17)
63	12092/2020	06.02.2020	ABLAPL-867/2020	P.K. DASH	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-17)
64	12093/2020	06.02.2020	WP (C) - 2964/2020	A. K. MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-02-04			(Se at No-17)
65	12094/2020	06.02.2020	WP (C) - 2947/2020	A K MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-02-04			(Se at No-17)
66	12095/2020	06.02.2020	WP (C) - 2963/2020	A. K. MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-02-04			(Se at No-17)
67	12096/2020	06.02.2020	ABLAPL-813/2020	A.K.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-17)
68	12097/2020	06.02.2020	WP (C) - 2946/2020	A K MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-02-04			(Se at No-17)
69	12098/2020	06.02.2020	WP (C) - 2961/2020	A. K. MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-02-04			(Se at No-17)
70	12099/2020	06.02.2020	ABLAPL-810/2020	A.K.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-17)
71	12100/2020	06.02.2020	WP (C) - 2958/2020	A. K. MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-02-04			(Se at No-17)
72	12101/2020	06.02.2020	WP (C) - 2944/2020	A K MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-02-04			(Se at No-17)
73	12102/2020	06.02.2020	WP (C) - 2954/2020	A. K. MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-			(Se at No-

							02-04			17)
74	12103/2020	06.02.2020	ABLAPL-811/2020	R. DAS	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-17)
75	12104/2020	06.02.2020	WP (C) - 2953/2020	A K MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-02-04			(Se at No-17)
76	12105/2020	06.02.2020	WP (C) - 2951/2020	A K MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-02-04			(Se at No-17)
77	12106/2020	06.02.2020	ABLAPL-812/2020	R. DAS	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-17)
78	12107/2020	06.02.2020	ABLAPL-818/2020	K.K. JENA	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-17)
79	12108/2020	06.02.2020	ABLAPL-507/2020	P. K. DALAI	C.O.	COURT NO. 1	Order Dtd. 2020-01-28			(Se at No-17)
80	12109/2020	06.02.2020	ABLAPL-817/2020	K.K. JENA	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-17)
81	12110/2020	06.02.2020	ABLAPL-863/2020	P. K. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-17)
82	12111/2020	06.02.2020	ABLAPL-814/2020	A.M.DAS	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-17)
83	12112/2020	06.02.2020	WP (C) - 2949/2020	A K MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-02-04			(Se at No-17)
84	12113/2020	06.02.2020	ABLAPL-860/2020	H. K. BHOL	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-17)
85	12114/2020	06.02.2020	ABLAPL-820/2020	T. PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-17)
86	12115/2020	06.02.2020	ABLAPL-858/2020	N. K. SATAPATHY	C.O.	COURT NO. 1	Order Dtd.			(Se at

			0				2020-02-05			No-17)
87	12116/2020	06.02.2020	ABLAPL-792/2020	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-17)
88	12117/2020	06.02.2020	ABLAPL-856/2020	CHEERA RANJAN SATAPATHY	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-17)
89	12118/2020	06.02.2020	ABLAPL-819/2020	M. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-17)
90	12119/2020	06.02.2020	ABLAPL-793/2020	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-17)
91	12120/2020	06.02.2020	ABLAPL-14311/2019	S. ROUT	C.O.	COURT NO. 1	Order Dtd. 2020-02-04			(Se at No-17)
92	12121/2020	06.02.2020	ABLAPL-19682/2019	S. ROUT	C.O.	DR (J)	Order Dtd. 2020-02-05			(Se at No-17)
93	12122/2020	06.02.2020	ABLAPL-805/2020	P K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-17)
94	12123/2020	06.02.2020	ABLAPL-855/2020	N. K. SATAPATHY	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-17)
95	12124/2020	06.02.2020	ABLAPL-854/2020	M. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-17)
96	12125/2020	06.02.2020	WP (C) - 1968/2020	M PANDA	C.O.	COURT NO. 22	Order Dtd. 2020-02-04			(Se at No-17)
97	12126/2020	06.02.2020	ABLAPL-824/2020	P.K. DASH	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-17)
98	12127/2020	06.02.2020	WP (C) - 5220/2013	S P SAHOO	C.O.	COURT NO. 16	Order Dtd. 2020-02-04			(Se at No-17)
99	12128/2020	06.02.2020	ABLAPL-	S. BISWAL	C.O.	COURT	Order			(Se

	020	20	826/2020			NO. 1	Dtd. 2020-02-05			at No-17)
100	12129/2020	06.02.2020	ABLAPL-830/2020	R.N. PANDA	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-17)
101	12130/2020	06.02.2020	OJC-14976/2001	P K MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-04			(Se at No-17)
102	12131/2020	06.02.2020	ABLAPL-828/2020	P.K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-17)
103	12132/2020	06.02.2020	ABLAPL-853/2020	CHEERA RANJAN SATAPATHY	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-17)
104	12133/2020	06.02.2020	OJC-14976/2001	D SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-04			(Se at No-17)
105	12134/2020	06.02.2020	ABLAPL-832/2020	B.P. TANGA	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-17)
106	12135/2020	06.02.2020	ABLAPL-850/2020	S.K.BHANJAD EO	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-17)
107	12136/2020	06.02.2020	ABLAPL-849/2020	DEBASIS MISHRA	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-17)
108	12137/2020	06.02.2020	CRLMP-1861/2019	CHINMAY NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-04			(Se at No-17)
109	12138/2020	06.02.2020	ABLAPL-839/2020	D. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-17)
110	12139/2020	06.02.2020	ABLAPL-848/2020	DEBASIS MISHRA	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-17)
111	12140/2020	06.02.2020	ABLAPL-836/2020	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-17)

11 2	12141/2 020	06.02.20 20	ABLAPL- 844/202 0	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020- 02-05			(Se at No- 17)
11 3	12142/2 020	06.02.20 20	WP (C) - 22505/2 018	S K MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2020- 02-04	WRIT BRANCH -7		(Se at No- 44)
11 4	12143/2 020	06.02.20 20	ABLAPL- 846/202 0	S. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2020- 02-05			(Se at No- 44)
11 5	12144/2 020	06.02.20 20	WP (C) - 3561/20 20	P N BEHERA	C.O.	COURT NO. 22	Order Dtd. 2020- 02-04			(Se at No- 44)
11 6	12145/2 020	06.02.20 20	WP (C) - 2836/20 20	S BEHERA	C.O.	COURT NO. 22	Order Dtd. 2020- 02-04			(Se at No- 44)
11 7	12146/2 020	06.02.20 20	ABLAPL- 808/202 0	N. ROUT	C.O.	COURT NO. 1	Order Dtd. 2020- 02-05			(Se at No- 44)
11 8	12147/2 020	06.02.20 20	ABLAPL- 807/202 0	S.R. PATTANAİK	C.O.	COURT NO. 1	Order Dtd. 2020- 02-05			(Se at No- 44)
11 9	12148/2 020	06.02.20 20	WP (C) - 4718/20 13	L D PATRA	C.O.	COURT NO. 8	Order Dtd. 2020- 02-05			(Se at No- 44)
12 0	12149/2 020	06.02.20 20	ABLAPL- 804/202 0	C.R. KAR	C.O.	COURT NO. 1	Order Dtd. 2020- 02-05			(Se at No- 44)
12 1	12150/2 020	06.02.20 20	ABLAPL- 806/202 0	D.K. DEHURY	C.O.	COURT NO. 1	Order Dtd. 2020- 02-05			(Se at No- 44)
12 2	12151/2 020	06.02.20 20	ABLAPL- 799/202 0	R.K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2020- 02-05			(Se at No- 44)
12 3	12152/2 020	06.02.20 20	ABLAPL- 802/202 0	R.R. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2020- 02-05			(Se at No- 44)
12 4	12153/2 020	06.02.20 20	ABLAPL- 13592/2 019	S. SAHOO	GENER AL		Order Dtd. 2019-			(Se at No-

							09-27			44)
125	12154/2020	06.02.2020	ABLAPL-803/2020	J. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-44)
126	12155/2020	06.02.2020	ABLAPL-12380/2019	S.K. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-04			(Se at No-44)
127	12156/2020	06.02.2020	ABLAPL-794/2020	BICHITRA NARAYAN SATPATHY	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-44)
128	12157/2020	06.02.2020	WP (C) - 3589/2020	BISWAJIT MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-02-04			(Se at No-44)
129	12158/2020	06.02.2020	ABLAPL-796/2020	ASHOK KU BEHERA	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-44)
130	12159/2020	06.02.2020	WP (C) - 2289/2020	N PANDA	C.O.	COURT NO. 22	Order Dtd. 2020-02-04		WRIT BRANCH -7	(Se at No-15)
131	12160/2020	06.02.2020	WP (C) - 3444/2020	B MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-02-04			(Se at No-15)
132	12161/2020	06.02.2020	ABLAPL-798/2020	M.R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-15)
133	12162/2020	06.02.2020	WP (C) - 3560/2020	R C MUDULI	C.O.	COURT NO. 22	Order Dtd. 2020-02-04		WRIT BRANCH -6	(Se at No-35)
134	12163/2020	06.02.2020	OJC-12522/2000	M. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2020-02-04			(Se at No-35)
135	12164/2020	06.02.2020	OJC-12522/2000	S.B. SENAPATI, ADV	C.O.	COURT NO. 1	Order Dtd. 2020-02-04			(Se at No-35)
136	12165/2020	06.02.2020	WP (C) - 18935/2018	P.K. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2020-02-04			(Se at No-35)
137	12166/2020	06.02.2020	BLAPL-558/202	P. BARIK	C.O.	COURT NO. 23	Order Dtd.			(Se at

			0				2020-02-04			No-35)
138	12167/2020	06.02.2020	WP (C) - 7080/2018	B.K. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-04			(Se at No-35)
139	12168/2020	06.02.2020	WP (C) - 7080/2018	C.K. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-04			(Se at No-35)
140	12169/2020	06.02.2020	CRLMP-115/2020	B. M. BHUYAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-05			(Se at No-35)
141	12170/2020	06.02.2020	CRLMP-100/2020	S. B. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-05			(Se at No-35)
142	12171/2020	06.02.2020	CRLMP-116/2020	S. C. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-05			(Se at No-35)
143	12172/2020	06.02.2020	WP (C) - 28304/2019	P.K. PATI	C.O.	COURT NO. 24	Order Dtd. 2020-02-05			(Se at No-35)
144	12173/2020	06.02.2020	CRLMC-206/2020	B. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2020-02-03			(Se at No-35)
145	12174/2020	06.02.2020	ABLAPL-789/2020	A.K.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-35)
146	12175/2020	06.02.2020	CRLMC-152/2020	R. R. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2020-02-03			(Se at No-35)
147	12176/2020	06.02.2020	CRLMP-120/2020	BHARAT BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-05			(Se at No-35)
148	12177/2020	06.02.2020	WP (C) - 398/2020	K.C. SAMAL	C.O.	COURT NO. 17	Order Dtd. 2020-02-04			(Se at No-35)
149	12178/2020	06.02.2020	CONTR-3/2018	P K MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-05		CONTEMPT	(Se at No-2)
15	12179/2020	06.02.2020	CRLMP-	R.K. MEHER	C.O.	COURT	Order			(Se

0	020	20	96/2020			NO. 3 OLD	Dtd. 2020- 02-05			at No- 2)
15 1	12180/2 020	06.02.20 20	ABLAPL- 14126/2 019	B BEHERA	C.O.	COURT NO. 2	Order Dtd. 2020- 02-04			(Se at No- 2)
15 2	12181/2 020	06.02.20 20	CRLMP- 121/202 0	P.K. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020- 02-05			(Se at No- 2)
15 3	12182/2 020	06.02.20 20	WP (C) - 3660/20 20	M/S.SUSANTA KUMAR ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2020- 02-05			(Se at No- 2)
15 4	12183/2 020	06.02.20 20	WP (C) - 3472/20 20	S. K. PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020- 02-05		WRIT BRANCH -5	(Se at No- 22)
15 5	12184/2 020	06.02.20 20	ABLAPL- 16040/2 019	R DAS	C.O.	COURT NO. 2	Order Dtd. 2020- 02-04			(Se at No- 22)
15 6	12185/2 020	06.02.20 20	ABLAPL- 16080/2 019	S BANAMALI	C.O.	COURT NO. 2	Order Dtd. 2020- 02-04			(Se at No- 22)
15 7	12186/2 020	06.02.20 20	CRLMP- 1209/20 19	R.K. MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2020- 02-05			(Se at No- 22)
15 8	12187/2 020	06.02.20 20	ABLAPL- 16147/2 019	R K BARIK	C.O.	COURT NO. 9	Order Dtd. 2020- 02-04			(Se at No- 22)
15 9	12188/2 020	06.02.20 20	CRLMP- 157/202 0	JYOTI PRAKASH KAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2020- 02-05			(Se at No- 22)
16 0	12189/2 020	06.02.20 20	CRLMP- 127/202 0	S.B. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2020- 02-05			(Se at No- 22)
16 1	12190/2 020	06.02.20 20	ABLAPL- 16104/2 019	P K JENA	C.O.	COURT NO. 23	Order Dtd. 2020- 02-04			(Se at No- 22)
16 2	12191/2 020	06.02.20 20	CRLMP- 132/202 0	S. C. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2020- 02-05			(Se at No- 22)

163	12192/2020	06.02.2020	CRLMP-130/2020	P.K. MISHRA	C.O.	COURT NO. 3 OLD				(Se at No-22)
164	12193/2020	06.02.2020	CRLMP-133/2020	S. C. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-05			(Se at No-22)
165	12194/2020	06.02.2020	ABLAPL-16088/2019	D NAYAK	C.O.	COURT NO. 23	Order Dtd. 2020-02-04			(Se at No-22)
166	12195/2020	06.02.2020	CRLMP-123/2020	S. C. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-05			(Se at No-22)
167	12196/2020	06.02.2020	ABLAPL-19649/2019	S PATTANAYAK	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-22)
168	12197/2020	06.02.2020	CRLMP-147/2020	A. K. SARANGI	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-05			(Se at No-22)
169	12198/2020	06.02.2020	ABLAPL-17607/2019	B DAS	C.O.	COURT NO. 7	Order Dtd. 2020-02-05			(Se at No-22)
170	12199/2020	06.02.2020	CRLMP-447/2019	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2020-02-05			(Se at No-22)
171	12200/2020	06.02.2020	WP (C) - 12822/2019	M/S.RITURAN JAN CHHOTARAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-05			(Se at No-22)
172	12201/2020	06.02.2020	CRLMP-125/2020	A.PATTANAIAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-05			(Se at No-22)
173	12202/2020	06.02.2020	WP (C) - 11549/2015	P.K. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-05			(Se at No-22)
174	12203/2020	06.02.2020	BLAPL-579/2020	S MOHARANA	C.O.	COURT NO. 23	Order Dtd. 2020-02-04			(Se at No-22)
175	12204/2020	06.02.2020	WP (C) - 11549/2015	A.K. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2020-			(Se at No-

							02-05			22)
176	12205/2020	06.02.2020	ABLAPL-259/2020	B BEHERA	C.O.	COURT NO. 7	Order Dtd. 2020-02-05			(Se at No-22)
177	12206/2020	06.02.2020	CRLMC-212/2020	D. DASH	C.O.	COURT NO. 1	Order Dtd. 2020-02-03			(Se at No-22)
178	12207/2020	06.02.2020	WP (C) - 2882/2020	A. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-05			(Se at No-22)
179	12208/2020	06.02.2020	CRLMC-231/2020	S K LENKA	C.O.	COURT NO. 1	Order Dtd. 2020-02-04			(Se at No-22)
180	12209/2020	06.02.2020	BLAPL-11276/2019	BALARAM SINGH	GENERAL		Order Dtd. 2020-01-24			(Se at No-22)
181	12210/2020	06.02.2020	WP (C) - 2884/2020	A. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-05			(Se at No-22)
182	12211/2020	06.02.2020	CRLMP-119/2020	B. R. SENAPATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-05			(Se at No-22)
183	12212/2020	06.02.2020	BLAPL-491/2020	SARAT DASH	C.O.	COURT NO. 23	Order Dtd. 2020-02-04			(Se at No-22)
184	12213/2020	06.02.2020	WP (C) - 2693/2020	G.C. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-05			(Se at No-22)
185	12214/2020	06.02.2020	CRLMC-3483/2019	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 2020-02-03			(Se at No-22)
186	12215/2020	06.02.2020	WP (C) - 2391/2020	N.N.MOHAPTRA	C.O.	COURT NO. 19	Order Dtd. 2020-02-04			(Se at No-22)
187	12216/2020	06.02.2020	ABLAPL-779/2020	A K SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-22)
188	12217/2020	06.02.2020	WP (C) - 3440/20	M. R. ROUSTRAY	C.O.	COURT NO. 22	Order Dtd.			(Se at

			20				2020-02-04			No-22)
189	12218/2020	06.02.2020	CRLMP-118/2020	SAROJ KU DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-05			(Se at No-22)
190	12219/2020	06.02.2020	CRLMP-93/2020	MOHENDRA DALAI	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-05			(Se at No-22)
191	12220/2020	06.02.2020	CRLMP-114/2020	J. MANTRI	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-05			(Se at No-22)
192	12221/2020	06.02.2020	ABLAPL-827/2020	N. ROUT	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-22)
193	12222/2020	06.02.2020	ABLAPL-843/2020	S.R. PATTANAIK	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-22)
194	12223/2020	06.02.2020	ABLAPL-851/2020	S.R. PATTANAIK	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-22)
195	12224/2020	06.02.2020	ABLAPL-851/2020	S.R. PATTANAIK	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-22)
196	12225/2020	06.02.2020	ABLAPL-857/2020	D. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-22)
197	12226/2020	06.02.2020	ABLAPL-859/2020	H.K. BHOL	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-22)
198	12227/2020	06.02.2020	ABLAPL-861/2020	D. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-22)
199	12228/2020	06.02.2020	ABLAPL-719/2020	S.K. TRIPAHTY	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No-22)
200	12229/2020	06.02.2020	ABLAPL-10721/2018	BASUDEV MISHRA	C.O.	COURT NO. 7	Order Dtd. 2020-02-05		CRIMINAL MISC-1	(Se at No-8)
20	12230/2	06.02.20	ABLAPL-	M. DAS	C.O.	COURT	Order			(Se

1	020	20	544/2020			NO. 1	Dtd. 2020-02-05			at No-8)
202	12231/2020	06.02.2020	ABLAPL-821/2020	B N SATAPATHY	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-8)
203	12232/2020	06.02.2020	ABLAPL-622/2020	RAMAKANT PANDA	C.O.	DR (J)	Order Dtd. 2020-02-05			(Se at No-8)
204	12233/2020	06.02.2020	ABLAPL-619/2020	B. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-8)
205	12234/2020	06.02.2020	WP (C) - 2815/2020	P K LENKA	C.O.	COURT NO. 19	Order Dtd. 2020-02-05			(Se at No-8)
206	12235/2020	06.02.2020	ABLAPL-630/2020	ARUN KUMAR JATI	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-8)
207	12236/2020	06.02.2020	ABLAPL-760/2020	S. KANHAR	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-8)
208	12237/2020	06.02.2020	ABLAPL-639/2020	JYOTI RANJAN SAHOO	C.O.	DR (J)	Order Dtd. 2020-02-05			(Se at No-8)
209	12238/2020	06.02.2020	ABLAPL-763/2020	B.S . SWAIN	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-8)
210	12239/2020	06.02.2020	ABLAPL-645/2020	NANDA KISHORE ROUT	C.O.	DR (J)	Order Dtd. 2020-02-05			(Se at No-8)
211	12240/2020	06.02.2020	ABLAPL-646/2020	ANIL SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-8)
212	12241/2020	06.02.2020	ABLAPL-764/2020	K.K. JENA	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-8)
213	12242/2020	06.02.2020	WP (C) - 1325/2012	SURESH CH SAMANTRAY	C.O.	COURT NO. 9	Order Dtd. 2020-01-27			(Se at No-8)

214	12243/2020	06.02.2020	ABLAPL-765/2020	K.K. JENA	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-8)
215	12244/2020	06.02.2020	CRLMC-276/2020	JYOTI PRAKASH KAR	C.O.	COURT NO. 1	Order Dtd. 2020-02-03			(Se at No-8)
216	12245/2020	06.02.2020	ABLAPL-766/2020	BICHITRA NARAYANA SATAPATHY	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-8)
217	12246/2020	06.02.2020	ABLAPL-18281/2019	M K MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-8)
218	12247/2020	06.02.2020	ABLAPL-769/2020	P.K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-8)
219	12248/2020	06.02.2020	ABLAPL-17917/2019	M BARAL	C.O.	COURT NO. 1	Order Dtd. 2020-02-25			(Se at No-8)
220	12249/2020	06.02.2020	ABLAPL-770/2020	S.C. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-8)
221	12250/2020	06.02.2020	ABLAPL-656/2020	B. R. SENAPATI	C.O.	DR (J)	Order Dtd. 2020-02-05			(Se at No-8)
222	12251/2020	06.02.2020	ABLAPL-15862/2019	H K MALICK	C.O.	COURT NO. 1	Order Dtd. 2020-02-04			(Se at No-8)
223	12252/2020	06.02.2020	ABLAPL-658/2020	A. K. SWAIN	C.O.	DR (J)	Order Dtd. 2020-02-05			(Se at No-8)
224	12253/2020	06.02.2020	ABLAPL-15830/2019	P K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-02-04			(Se at No-8)
225	12254/2020	06.02.2020	ABLAPL-678/2020	BICHITRA NARAYAN SATAPATHY	C.O.	DR (J)	Order Dtd. 2020-02-05			(Se at No-8)
226	12255/2020	06.02.2020	ABLAPL-15791/2019	R R DAS	C.O.	COURT NO. 1	Order Dtd. 2020-			(Se at No-8)

							02-04			8)
227	12256/2020	06.02.2020	ABLAPL-685/2020	K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-8)
228	12257/2020	06.02.2020	ABLAPL-687/2020	P. L. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-8)
229	12258/2020	06.02.2020	ABLAPL-688/2020	P. L. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-8)
230	12259/2020	06.02.2020	ABLAPL-15791/2019	K K BHUYAN	C.O.	COURT NO. 1	Order Dtd. 2020-02-04			(Se at No-8)
231	12260/2020	06.02.2020	ABLAPL-741/2020	DEBASISH SAMAL	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-8)
232	12261/2020	06.02.2020	ABLAPL-742/2020	BIBHUTI RANJAN MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-8)
233	12262/2020	06.02.2020	ABLAPL-14455/2019	B DAS	C.O.	COURT NO. 3	Order Dtd. 2020-02-04			(Se at No-8)
234	12263/2020	06.02.2020	ABLAPL-14087/2019	H K MALLICK	C.O.	COURT NO. 2	Order Dtd. 2020-02-04			(Se at No-8)
235	12264/2020	06.02.2020	ABLAPL-14037/2019	R K ROUT	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-02-04			(Se at No-8)
236	12265/2020	06.02.2020	OJC-7793/1998	S.RATH	GENERAL		Order Dtd. 2013-09-27		WRIT BRANCH -7	(Se at No-5)
237	12266/2020	06.02.2020	ABLAPL-13912/2019	B MOHAPATRA	C.O.	COURT NO. 7	Order Dtd. 2020-02-04			(Se at No-5)
238	12267/2020	06.02.2020	ABLAPL-771/2020	G. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-5)
239	12268/2020	06.02.2020	ABLAPL-773/2020	G. SAHOO	C.O.	COURT NO. 1	Order Dtd.			(Se at

			0				2020-02-05			No-5)
240	12269/2020	06.02.2020	ABLAPL-13829/2019	ARJUN CH BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-04			(Se at No-5)
241	12270/2020	06.02.2020	ABLAPL-747/2020	BIBHUDANAND A MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-5)
242	12271/2020	06.02.2020	ABLAPL-748/2020	B. MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-5)
243	12272/2020	06.02.2020	ABLAPL-776/2020	S. DAS	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-5)
244	12273/2020	06.02.2020	ABLAPL-781/2020	M.R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-5)
245	12274/2020	06.02.2020	ABLAPL-749/2020	S. R. PANI	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-5)
246	12275/2020	06.02.2020	ABLAPL-753/2020	M. K. PANI	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-5)
247	12276/2020	06.02.2020	ABLAPL-782/2020	N. SEN , ADV	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-5)
248	12277/2020	06.02.2020	ABLAPL-757/2020	BIBHUTI RANJAN MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-5)
249	12278/2020	06.02.2020	ABLAPL-783/2020	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-5)
250	12279/2020	06.02.2020	ABLAPL-758/2020	SACHINDRA KANHAR	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-5)
251	12280/2020	06.02.2020	ABLAPL-759/2020	MANOJ KUMAR PANI	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-5)
25	12281/2	06.02.2020	ABLAPL-	P.K. MISHRA	C.O.	COURT	Order			(Se

2	020	20	10748/2019			NO. 1	Dtd. 2020-02-04			at No-5)
253	12282/2020	06.02.2020	ABLAPL-787/2020	J. KAMILA	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-5)
254	12283/2020	06.02.2020	WP (C) - 2860/2020	P.C. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2020-02-05		WRIT BRANCH -5	(Se at No-20)
255	12284/2020	06.02.2020	ABLAPL-786/2020	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-20)
256	12285/2020	06.02.2020	WP (C) - 2863/2020	P.C. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2020-02-05		WRIT BRANCH -5	(Se at No-20)
257	12286/2020	06.02.2020	ABLAPL-784/2020	B. DAS	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-20)
258	12287/2020	06.02.2020	TRP (C) - 447/2019	B. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2020-02-05			(Se at No-20)
259	12288/2020	06.02.2020	BLAPL-368/2020	S. ROUT	C.O.	COURT NO. 23	Order Dtd. 2020-02-03			(Se at No-20)
260	12289/2020	06.02.2020	WP (C) - 20455/2019	R.B. MISHRA	C.O.	COURT NO. 9	Order Dtd. 2020-02-03			(Se at No-20)
261	12290/2020	06.02.2020	BLAPL-350/2020	H.K. PATRA	C.O.	COURT NO. 23	Order Dtd. 2020-02-04			(Se at No-20)
262	12291/2020	06.02.2020	WP (C) - 20455/2019	P.K. MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2020-02-03			(Se at No-20)
263	12292/2020	06.02.2020	WP (C) - 20455/2019	J.P. KAR	C.O.	COURT NO. 9	Order Dtd. 2020-02-03			(Se at No-20)
264	12293/2020	06.02.2020	BLAPL-381/2020	B. SINGH	C.O.	COURT NO. 23	Order Dtd. 2020-02-03			(Se at No-20)

265	12294/2020	06.02.2020	WP (C) - 20455/2019	H.K. PATRA	C.O.	COURT NO. 9	Order Dtd. 2020-02-03			(Se at No-20)
266	12295/2020	06.02.2020	BLAPL-407/2020	C. RANA	C.O.	COURT NO. 23	Order Dtd. 2020-02-04			(Se at No-20)
267	12296/2020	06.02.2020	FA-82/1999	H.K. PATRA	C.O.	COURT NO. 7	Order Dtd. 2020-02-05		FIRST APPEAL	(Se at No-7)
268	12297/2020	06.02.2020	SAO-18/2019	D. SWAIN	C.O.	COURT NO. 17	Order Dtd. 2020-02-04			(Se at No-7)
269	12298/2020	06.02.2020	SAO-18/2019	R.B. MISHRA	C.O.	COURT NO. 17	Order Dtd. 2020-02-04			(Se at No-7)
270	12299/2020	06.02.2020	LAA-133/2010	R.K. SAHOO	C.O.	COURT NO. 24	Order Dtd. 2020-02-04			(Se at No-7)
271	12300/2020	06.02.2020	LAA-133/2010	P.K. BEHERA	C.O.	COURT NO. 24	Order Dtd. 2020-02-04			(Se at No-7)
272	12301/2020	06.02.2020	BLAPL-507/2020	A.K. NANDI, ADV	C.O.	COURT NO. 23	Order Dtd. 2020-02-04			(Se at No-7)
273	12302/2020	06.02.2020	BLAPL-474/2020	B.S.SWAIN	C.O.	COURT NO. 23	Order Dtd. 2020-02-04			(Se at No-7)
274	12303/2020	06.02.2020	WP (C) - 1959/2020	R.R. DAS	C.O.	COURT NO. 7	Order Dtd. 2020-02-05			(Se at No-7)
275	12304/2020	06.02.2020	WP (C) - 3792/2020	S.K. SAMAL	C.O.	COURT NO. 7	Order Dtd. 2020-02-04			(Se at No-7)
276	12305/2020	06.02.2020	WP (C) - 2370/2020	P.K. DAS	C.O.	COURT NO. 7	Order Dtd. 2020-02-04			(Se at No-7)
277	12306/2020	06.02.2020	WP (C) - 3083/2020	S. PATRO	C.O.	COURT NO. 7	Order Dtd. 2020-			(Se at No-

							02-05			7)
278	12307/2020	06.02.2020	BLAPL-552/2020	M.R. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2020-02-04			(Se at No-7)
279	12308/2020	06.02.2020	WP (C) - 3082/2020	S. PATRO	C.O.	COURT NO. 7	Order Dtd. 2020-02-05			(Se at No-7)
280	12309/2020	06.02.2020	BLAPL-542/2020	H.K. PATRA	C.O.	COURT NO. 23	Order Dtd. 2020-02-04			(Se at No-7)
281	12310/2020	06.02.2020	WP (C) - 2871/2020	P.C. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2020-02-05		WRIT BRANCH -5	(Se at No-20)
282	12311/2020	06.02.2020	BLAPL-557/2020	J. KAMILA	C.O.	COURT NO. 23	Order Dtd. 2020-02-04			(Se at No-20)
283	12312/2020	06.02.2020	WP (C) - 2867/2020	P.C. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2020-02-05		WRIT BRANCH -5	(Se at No-20)
284	12313/2020	06.02.2020	BLAPL-563/2020	G. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2020-02-04			(Se at No-20)
285	12314/2020	06.02.2020	WP (C) - 3045/2020	R.C. MUDULI	C.O.	COURT NO. 19	Order Dtd. 2020-02-05			(Se at No-20)
286	12315/2020	06.02.2020	WP (C) - 3471/2020	R.C. MUDULI	C.O.	COURT NO. 19	Order Dtd. 2020-02-05			(Se at No-20)
287	12316/2020	06.02.2020	BLAPL-568/2020	B.B. MALLICK	C.O.	COURT NO. 23	Order Dtd. 2020-02-04			(Se at No-20)
288	12317/2020	06.02.2020	WP (C) - 3088/2020	P.C. DAS	C.O.	COURT NO. 19	Order Dtd. 2020-02-05			(Se at No-20)
289	12318/2020	06.02.2020	BLAPL-564/2020	G. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2020-02-04			(Se at No-20)
290	12319/2020	06.02.2020	WP (C) - 2923/2020	R.K. MEHER	C.O.	COURT NO. 19	Order Dtd.			(Se at

			20				2020-02-05			No-20)
29 1	12320/2 020	06.02.20 20	WP (C) - 3042/20 20	R.C. MUDULI	C.O.	COURT NO. 19	Order Dtd. 2020- 02-05			(Se at No- 20)
29 2	12321/2 020	06.02.20 20	BLAPL- 574/202 0	P.K. PANI	C.O.	COURT NO. 23	Order Dtd. 2020- 02-04			(Se at No- 20)
29 3	12322/2 020	06.02.20 20	WP (C) - 4076/20 20	L.D. SAHU	C.O.	COURT NO. 19	Order Dtd. 2020- 02-05			(Se at No- 20)
29 4	12323/2 020	06.02.20 20	WP (C) - 3664/20 20	ASHUTOSH MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020- 02-05			(Se at No- 20)
29 5	12324/2 020	06.02.20 20	BLAPL- 575/202 0	B. K. PANDA	C.O.	COURT NO. 23	Order Dtd. 2020- 02-04			(Se at No- 20)
29 6	12325/2 020	06.02.20 20	WP (C) - 3601/20 20	P.K. BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020- 02-05			(Se at No- 20)
29 7	12326/2 020	06.02.20 20	WP (C) - 3650/20 20	P.K. DASH	C.O.	COURT NO. 19	Order Dtd. 2020- 02-05			(Se at No- 20)
29 8	12327/2 020	06.02.20 20	WP (C) - 3641/20 20	P.K. DASH	C.O.	COURT NO. 19	Order Dtd. 2020- 02-05			(Se at No- 20)
29 9	12328/2 020	06.02.20 20	WP (C) - 3668/20 20	P.K. JENA	C.O.	COURT NO. 19	Order Dtd. 2020- 02-05			(Se at No- 20)
30 0	12329/2 020	06.02.20 20	CRLREV- 899/201 9	RASHMI RANJAN DAS	C.O.	COURT NO. 23	Order Dtd. 2020- 02-03			(Se at No- 20)
30 1	12330/2 020	06.02.20 20	WP (C) - 3605/20 20	R.K. MOHABHOI	C.O.	COURT NO. 19	Order Dtd. 2020- 02-05			(Se at No- 20)
30 2	12331/2 020	06.02.20 20	CRLA- 700/201 7	A. K. MISHRA	C.O.	COURT NO. 22	Order Dtd. 2020- 02-05		CRIMIN AL APPEAL	(Se at No- 2)
30	12332/2	06.02.20	CMP-	J.D. MUDULI	C.O.	COURT	Order			(Se

3	020	20	15/2020			NO. 24	Dtd. 2020- 02-03			at No- 2)
30 4	12333/2 020	06.02.20 20	FAO- 828/201 9	S. K. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2020- 02-05			(Se at No- 2)
30 5	12334/2 020	06.02.20 20	CMP- 1106/20 19	MOHAN BEHERA	C.O.	COURT NO. 22	Order Dtd. 2020- 02-03			(Se at No- 2)
30 6	12335/2 020	06.02.20 20	FAO- 828/201 9	BIKRAM BEHERA	C.O.	COURT NO. 2	Order Dtd. 2020- 02-05			(Se at No- 2)
30 7	12336/2 020	06.02.20 20	WP (C) - 3382/20 20	K.K. MOHAPATRA, ADV	C.O.	COURT NO. 8	Order Dtd. 2020- 02-04			(Se at No- 2)
30 8	12337/2 020	06.02.20 20	WP (C) - 28130/2 019	M/S.SANKAR PRASAD PANI	C.O.	COURT NO. 7	Order Dtd. 2020- 02-05	WRIT BRANCH -4		(Se at No- 19)
30 9	12338/2 020	06.02.20 20	WP (C) - 1037/20 20	M/S.PRAMOD KUMAR NAYAK	C.O.	COURT NO. 8	Order Dtd. 2020- 01-21			(Se at No- 19)
31 0	12339/2 020	06.02.20 20	WP (C) - 3382/20 20	D.R. SENAPATI	C.O.	COURT NO. 8	Order Dtd. 2020- 02-04			(Se at No- 19)
31 1	12340/2 020	06.02.20 20	WP (C) - 14815/2 017	M/S.RANJIT SAMAL	C.O.	COURT NO. 8	Order Dtd. 2020- 02-03			(Se at No- 19)
31 2	12341/2 020	06.02.20 20	CMP- 1472/20 19	P.N. NAYAK	C.O.	COURT NO. 24	Order Dtd. 2020- 02-04			(Se at No- 19)
31 3	12342/2 020	06.02.20 20	WP (C) - 3935/20 20	MANOJ KUMAR NAYAK	C.O.	COURT NO. 8	Order Dtd. 2020- 02-04			(Se at No- 19)
31 4	12343/2 020	06.02.20 20	WP (C) - 1717/20 20	N. RAO	C.O.	COURT NO. 8	Order Dtd. 2020- 01-29			(Se at No- 19)
31 5	12344/2 020	06.02.20 20	WP (C) - 2438/20 20	DIGAMBAR SETHI	C.O.	COURT NO. 3 OLD	Order Dtd. 2020- 02-05	WRIT BRANCH -1		(Se at No- 4)

316	12345/2020	06.02.2020	WP (C) - 26881/2019	M/S.GOUTAM ROUTRAY	C.O.	COURT NO. 8	Order Dtd. 2020-02-04			(Se at No-4)
317	12346/2020	06.02.2020	CMP- 1452/2019	P.K. DAS	C.O.	COURT NO. 24	Order Dtd. 2020-02-04			(Se at No-4)
318	12347/2020	06.02.2020	WP (C) - 537/2020	N.RAO	C.O.	COURT NO. 8	Order Dtd. 2020-01-29			(Se at No-4)
319	12348/2020	06.02.2020	WP (C) - 3575/2020	SUMANTA DAS	C.O.	COURT NO. 8	Order Dtd. 2020-02-04			(Se at No-4)
320	12349/2020	06.02.2020	WP (C) - 6558/2015	S.K. TRIPATHY	C.O.	COURT NO. 8	Order Dtd. 2020-02-05			(Se at No-4)
321	12350/2020	06.02.2020	CMP- 57/2020	P.S. DAS	C.O.	COURT NO. 24	Order Dtd. 2020-02-04			(Se at No-4)
322	12351/2020	06.02.2020	WP (C) - 4217/2016	NIRANJAN ROUT	C.O.	COURT NO. 7	Order Dtd. 2020-02-04			(Se at No-4)
323	12352/2020	06.02.2020	WP (C) - 2501/2020	K. SAHOO	C.O.	COURT NO. 8	Order Dtd. 2020-02-03			(Se at No-4)
324	12353/2020	06.02.2020	WP (C) - 17692/2018	SIBA PRASAD SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-02-05			(Se at No-4)
325	12354/2020	06.02.2020	WP (C) - 6409/2018	P.K. PANI	C.O.	COURT NO. 22	Order Dtd. 2020-02-05			(Se at No-4)
326	12355/2020	06.02.2020	RSA- 319/2019	R.K. DEHURI	C.O.	DR (J)	Order Dtd. 2020-02-04			(Se at No-4)
327	12356/2020	06.02.2020	CONTC- 371/2017	A. SAHOO	C.O.	DR (J)	Order Dtd. 2020-02-03		CONTEMPT	(Se at No-1)
328	12357/2020	06.02.2020	WP (C) - 2630/2020	P.K. DAS	C.O.	COURT NO. 24	Order Dtd. 2020-			(Se at No-

							01-29			1)
329	12358/2020	06.02.2020	WP (C) - 12501/2018	P.K. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-05			(Se at No-1)
330	12359/2020	06.02.2020	WP (C) - 2945/2020	K.CH. SAHOO	C.O.	COURT NO. 8	Order Dtd. 2020-02-03	WRIT BRANCH -7		(Se at No-18)
331	12360/2020	06.02.2020	WP (C) - 2606/2020	P C DAS	C.O.	COURT NO. 24	Order Dtd. 2020-01-29			(Se at No-18)
332	12361/2020	06.02.2020	WP (C) - 3061/2020	S. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-05			(Se at No-18)
333	12362/2020	06.02.2020	WP (C) - 1224/2018	ASHISH KUMAR NAYAK	C.O.	COURT NO. 17	Order Dtd. 2020-02-05			(Se at No-18)
334	12363/2020	06.02.2020	WP (C) - 23793/2019	B DAS	C.O.	COURT NO. 24	Order Dtd. 2020-01-29			(Se at No-18)
335	12364/2020	06.02.2020	WP (C) - 3662/2020	ASHUTOSH MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2020-02-05			(Se at No-18)
336	12365/2020	06.02.2020	WP (C) - 711/2002	M K MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2020-02-03			(Se at No-18)
337	12366/2020	06.02.2020	WP (C) - 3111/2020	P.K. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-05	WRIT BRANCH -1		(Se at No-30)
338	12367/2020	06.02.2020	MACA- 1101/2018	S.K. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-02-05			(Se at No-30)
339	12368/2020	06.02.2020	WP (C) - 732/2002	M K MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2020-02-03			(Se at No-30)
340	12369/2020	06.02.2020	WP (C) - 9498/2019	S. DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-05			(Se at No-30)
341	12370/2020	06.02.2020	MACA- 1101/20	S. SWAIN	C.O.	COURT NO. 22	Order Dtd.			(Se at

			18				2020-02-05			No-30)
34 2	12371/2 020	06.02.20 20	WP (C) - 2571/20 20	ASHUTOSH MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2020- 02-03			(Se at No- 30)
34 3	12372/2 020	06.02.20 20	WP (C) - 6510/20 19	S. SWAIN	C.O.	COURT NO. 9	Order Dtd. 2020- 02-05			(Se at No- 30)
34 4	12373/2 020	06.02.20 20	WP (C) - 4293/20 20	U.K. CHHOTRAY	C.O.	COURT NO. 7	Order Dtd. 2020- 02-05			(Se at No- 30)
34 5	12374/2 020	06.02.20 20	WP (C) - 2300/20 20	RAMAKANTA MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2020- 02-04			(Se at No- 30)
34 6	12375/2 020	06.02.20 20	WP (C) - 6510/20 19	B.R. SENAPATI	C.O.	COURT NO. 9	Order Dtd. 2020- 02-05			(Se at No- 30)
34 7	12376/2 020	06.02.20 20	WP (C) - 2297/20 20	RAMAKANTA MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2020- 02-04			(Se at No- 30)
34 8	12377/2 020	06.02.20 20	CONTC- 30/2020	MANAS PATI	C.O.	COURT NO. 8	Order Dtd. 2020- 02-04			(Se at No- 30)
34 9	12378/2 020	06.02.20 20	WP (C) - 3680/20 20	S.K. SWAIN	C.O.	COURT NO. 7	Order Dtd. 2020- 02-05		WRIT BRANCH -8	(Se at No- 39)
35 0	12379/2 020	06.02.20 20	WP (C) - 3154/20 20	S.C.D. DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2020- 02-05			(Se at No- 39)
35 1	12380/2 020	06.02.20 20	WP (C) - 2295/20 20	R K MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2020- 02-04			(Se at No- 39)
35 2	12381/2 020	06.02.20 20	WP (C) - 2633/20 20	S. BEHERA	C.O.	COURT NO. 8	Order Dtd. 2020- 02-03			(Se at No- 39)
35 3	12382/2 020	06.02.20 20	WP (C) - 3280/20 20	B.R. SENAPATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2020- 02-05			(Se at No- 39)
35	12383/2	06.02.20	WP (C) -	M/S.B.K.NAY	C.O.	COURT	Order			(Se

4	020	20	1243/20 20	AK		NO. 8	Dtd. 2020- 02-04			at No- 39)
35 5	12384/2 020	06.02.20 20	WP (C) - 3001/20 20	SUMANTA DAS	C.O.	COURT NO. 19	Order Dtd. 2020- 02-04			(Se at No- 39)
35 6	12385/2 020	06.02.20 20	RVWPET- 199/201 3	P K MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2020- 02-05			(Se at No- 39)
35 7	12386/2 020	06.02.20 20	WP (C) - 1412/20 20	S.K. PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020- 02-05		WRIT BRANCH -6	(Se at No- 24)
35 8	12387/2 020	06.02.20 20	WP (C) - 3419/20 20	B.KK. LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020- 02-05		WRIT BRANCH (DIVIS ION BENCH)	(Se at No- 112)
35 9	12388/2 020	06.02.20 20	WP (C) - 1263/20 20	M.R. SAHOO	C.O.	COURT NO. 8	Order Dtd. 2020- 02-04			(Se at No- 112)
36 0	12389/2 020	06.02.20 20	WP (C) - 1796/20 20	ADNAN SARMADI	C.O.	COURT NO. 19	Order Dtd. 2020- 02-04			(Se at No- 112)
36 1	12390/2 020	06.02.20 20	WP (C) - 2883/20 20	A. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2020- 02-05			(Se at No- 112)
36 2	12391/2 020	06.02.20 20	WP (C) - 1263/20 20	S. SWAIN	C.O.	COURT NO. 8	Order Dtd. 2020- 02-04			(Se at No- 112)
36 3	12392/2 020	06.02.20 20	WP (C) - 3419/20 20	P.K. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2020- 02-05		WRIT BRANCH (DIVIS ION BENCH)	(Se at No- 112)
36 4	12393/2 020	06.02.20 20	WP (C) - 1796/20 20	TOPHAN PRADHAN	C.O.	COURT NO. 19	Order Dtd. 2020- 02-04			(Se at No- 112)
36 5	12394/2 020	06.02.20 20	WP (C) - 3085/20	S.K. ROUT	C.O.	COURT NO. 3	Order Dtd.			(Se at

			20			OLD	2020-02-05			No-112)
366	12395/2020	06.02.2020	WP (C) - 2496/2020	S. DAS	C.O.	COURT NO. 8	Order Dtd. 2020-02-04			(Se at No-112)
367	12396/2020	06.02.2020	WP (C) - 3635/2020	M.N. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-05			(Se at No-112)
368	12397/2020	06.02.2020	WP (C) - 2729/2020	B D BISWAL	C.O.	COURT NO. 19	Order Dtd. 2020-02-05			(Se at No-112)
369	12398/2020	06.02.2020	WP (C) - 14407/2019	C.K. MISHRA	C.O.	COURT NO. 3	Order Dtd. 2020-02-04			(Se at No-112)
370	12399/2020	06.02.2020	WP (C) - 2625/2020	R.K. BARIK	C.O.	COURT NO. 8	Order Dtd. 2020-02-04			(Se at No-112)
371	12400/2020	06.02.2020	WP (C) - 2688/2020	S.K. SAMAL	C.O.	COURT NO. 19	Order Dtd. 2020-02-04			(Se at No-112)
372	12401/2020	06.02.2020	WP (C) - 2627/2020	R.K. BARIK	C.O.	COURT NO. 8	Order Dtd. 2020-02-04			(Se at No-112)
373	12402/2020	06.02.2020	WP (C) - 3922/2020	B.K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-05		WRIT BRANCH (DIVISION BENCH)	(Se at No-101)
374	12403/2020	06.02.2020	WP (C) - 2662/2020	PRASANJIT BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-05		WRIT BRANCH -3	(Se at No-11)
375	12404/2020	06.02.2020	WP (C) - 2079/2020	K MANDAL	C.O.	COURT NO. 19	Order Dtd. 2020-02-04			(Se at No-11)
37	12405/2	06.02.2020	WP (C) -	R.C. MALLA	C.O.	COURT	Order			(Se

6	020	20	3126/20 20			NO. 8	Dtd. 2020- 02-04			at No- 11)
37 7	12406/2 020	06.02.20 20	WP (C) - 1960/20 20	N.K. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2020- 02-05			(Se at No- 11)
37 8	12407/2 020	06.02.20 20	WP (C) - 2079/20 20	P K DAS	C.O.	COURT NO. 19	Order Dtd. 2020- 02-04			(Se at No- 11)
37 9	12408/2 020	06.02.20 20	WP (C) - 3253/20 20	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020- 02-04			(Se at No- 11)
38 0	12409/2 020	06.02.20 20	WP (C) - 17100/2 014	N. RAO	C.O.	COURT NO. 8	Order Dtd. 2020- 01-14			(Se at No- 11)
38 1	12410/2 020	06.02.20 20	WP (C) - 20784/2 015	P. BASTIA	C.O.	COURT NO. 9	Order Dtd. 2020- 02-05			(Se at No- 11)
38 2	12411/2 020	06.02.20 20	WP (C) - 19657/2 019	GAYATRI DEO	C.O.	COURT NO. 3	Order Dtd. 2020- 01-28			(Se at No- 11)
38 3	12412/2 020	06.02.20 20	WP (C) - 2957/20 20	A.K. SWAIN	C.O.	COURT NO. 8	Order Dtd. 2020- 01-28			(Se at No- 11)
38 4	12413/2 020	06.02.20 20	WP (C) - 3631/20 20	N.K. SATAPATHY	C.O.	COURT NO. 19	Order Dtd. 2020- 02-05			(Se at No- 11)
38 5	12414/2 020	06.02.20 20	WP (C) - 3198/20 20	R CH ROUT	C.O.	COURT NO. 19	Order Dtd. 2020- 02-04			(Se at No- 11)
38 6	12415/2 020	06.02.20 20	WP (C) - 746/202 0	D. SAMAL	C.O.	COURT NO. 8	Order Dtd. 2020- 02-04			(Se at No- 11)
38 7	12416/2 020	06.02.20 20	WP (C) - 2733/20 20	B D BISWAL	C.O.	COURT NO. 19	Order Dtd. 2020- 02-05			(Se at No- 11)
38 8	12417/2 020	06.02.20 20	RVWPET- 102/201 1	P.K. SAHOO	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2020- 02-05			(Se at No- 11)

389	12418/2020	06.02.2020	CONTC-317/2019	T. DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-04		CONTEMPT	(Se at No-2)
390	12419/2020	06.02.2020	WP (C) - 13424/2018	P. K. LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-04			(Se at No-2)
391	12420/2020	06.02.2020	WP (C) - 2735/2020	B D BISWAL	C.O.	COURT NO. 19	Order Dtd. 2020-02-05			(Se at No-2)
392	12421/2020	06.02.2020	WP (C) - 3581/2020	SUMANTA DAS	C.O.	COURT NO. 19	Order Dtd. 2020-02-04			(Se at No-2)
393	12422/2020	06.02.2020	CONTC-1686/2017	P. NAYAK	C.O.	COURT NO. 19	Order Dtd. 2020-02-05			(Se at No-2)
394	12423/2020	06.02.2020	WP (C) - 2737/2020	B D BISWAL	C.O.	COURT NO. 19	Order Dtd. 2020-02-05			(Se at No-2)
395	12424/2020	06.02.2020	WP (C) - 19332/2019	N.K.ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-05		WRIT BRANCH -5	(Se at No-23)
396	12425/2020	06.02.2020	WP (C) - 2834/2020	S. ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-02-04			(Se at No-23)
397	12426/2020	06.02.2020	WP (C) - 2747/2020	B D BISWAL	C.O.	COURT NO. 19	Order Dtd. 2020-02-05			(Se at No-23)
398	12427/2020	06.02.2020	WP (C) - 2834/2020	M. BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-02-04			(Se at No-23)
399	12428/2020	06.02.2020	WP (C) - 2719/2020	B D BISWAL	C.O.	COURT NO. 19	Order Dtd. 2020-02-05			(Se at No-23)
400	12429/2020	06.02.2020	WP (C) - 2931/2020	M/S. MIHIR KUMAR DASH	C.O.	COURT NO. 19	Order Dtd. 2020-02-05			(Se at No-23)
401	12430/2020	06.02.2020	WP (C) - 2753/2020	P SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-			(Se at No-

							02-05			23)
40 2	12431/2 020	06.02.20 20	WP (C) - 3579/20 20	S. DAS	C.O.	COURT NO. 19	Order Dtd. 2020- 02-04			(Se at No- 23)
40 3	12432/2 020	06.02.20 20	WP (C) - 3019/20 20	C. JENA	C.O.	COURT NO. 8	Order Dtd. 2020- 02-05			(Se at No- 23)
40 4	12433/2 020	06.02.20 20	WP (C) - 3577/20 20	S. DAS	C.O.	COURT NO. 19	Order Dtd. 2020- 02-04			(Se at No- 23)
40 5	12434/2 020	06.02.20 20	WP (C) - 3602/20 20	R.K. BARIK	C.O.	COURT NO. 8	Order Dtd. 2020- 02-05			(Se at No- 23)
40 6	12435/2 020	06.02.20 20	WP (C) - 3841/20 20	S. SAMAL	C.O.	COURT NO. 8	Order Dtd. 2020- 02-05			(Se at No- 23)
40 7	12436/2 020	06.02.20 20	WP (C) - 3842/20 20	S. SAMAL	C.O.	COURT NO. 8	Order Dtd. 2020- 02-05			(Se at No- 23)
40 8	12437/2 020	06.02.20 20	WP (C) - 2755/20 20	P SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020- 02-05			(Se at No- 23)
40 9	12438/2 020	06.02.20 20	WP (C) - 3843/20 20	S. SAMAL	C.O.	COURT NO. 19	Order Dtd. 2020- 02-05			(Se at No- 23)
41 0	12439/2 020	06.02.20 20	WP (C) - 2757/20 20	P SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020- 02-05			(Se at No- 23)
41 1	12440/2 020	06.02.20 20	WP (C) - 3846/20 20	S. SAMAL	C.O.	COURT NO. 19	Order Dtd. 2020- 02-05			(Se at No- 23)
41 2	12441/2 020	06.02.20 20	WP (C) - 3404/20 20	N K SATAPATHY	C.O.	COURT NO. 19	Order Dtd. 2020- 02-04		WRIT BRANCH (DIVIS ION BENCH)	(Se at No- 112)
41 3	12442/2 020	06.02.20 20	WP (C) - 3847/20 20	S. SAMAL	C.O.	COURT NO. 19	Order Dtd. 2020- 02-05			(Se at No- 112)

41 4	12443/2 020	06.02.20 20	WP (C) - 1851/20 20	B SAMANTARAY	C.O.	COURT NO. 19	Order Dtd. 2020- 02-04			(Se at No- 112)
41 5	12444/2 020	06.02.20 20	WP (C) - 3582/20 20	A.K. MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2020- 02-04			(Se at No- 112)
41 6	12445/2 020	06.02.20 20	WP (C) - 3584/20 20	A.K. MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2020- 02-04			(Se at No- 112)
41 7	12446/2 020	06.02.20 20	WP (C) - 19749/2 018	TAPAN SWAIN	C.O.	COURT NO. 22	Order Dtd. 2020- 01-29			(Se at No- 112)
41 8	12447/2 020	06.02.20 20	WP (C) - 2419/20 20	N C PANDA	C.O.	COURT NO. 19	Order Dtd. 2020- 02-04			(Se at No- 112)
41 9	12448/2 020	06.02.20 20	WP (C) - 28768/2 019	P.K. BEHERA	C.O.	COURT NO. 8	Order Dtd. 2020- 02-04			(Se at No- 112)
42 0	12449/2 020	06.02.20 20	WP (C) - 3384/20 20	D.R. SENAPATI	C.O.	COURT NO. 8	Order Dtd. 2020- 02-04			(Se at No- 112)
42 1	12450/2 020	06.02.20 20	WP (C) - 3384/20 20	K.K. MOHAPATRA	C.O.	COURT NO. 8	Order Dtd. 2020- 02-04			(Se at No- 112)
42 2	12451/2 020	06.02.20 20	WP (C) - 22951/2 019	S K MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2020- 02-04		WRIT BRANCH (DIVIS ION BENCH)	(Se at No- 115)
42 3	12452/2 020	06.02.20 20	WP (C) - 21175/2 019	M N MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020- 02-04			(Se at No- 115)
42 4	12453/2 020	06.02.20 20	WP (C) - 1166/20	R.C. MUDULI	C.O.	COURT NO. 8	Order Dtd.			(Se at

			20				2020-01-22			No-115)
425	12454/2020	06.02.2020	WP (C) - 21175/2019	MOHAN BEHERA	C.O.	COURT NO. 1	Order Dtd. 2020-02-04			(Se at No-115)
426	12455/2020	06.02.2020	WP (C) - 1580/2020	S.K. BISWAL	C.O.	COURT NO. 8	Order Dtd. 2020-02-05			(Se at No-115)
427	12456/2020	06.02.2020	WP (C) - 1852/2020	B SAMANTARAY	C.O.	COURT NO. 19	Order Dtd. 2020-02-04			(Se at No-115)
428	12457/2020	06.02.2020	WP (C) - 1580/2020	H.K. MOHAPATRA	C.O.	COURT NO. 8	Order Dtd. 2020-02-05			(Se at No-115)
429	12458/2020	06.02.2020	WP (C) - 18855/2019	P K PATRA	C.O.	COURT NO. 19	Order Dtd. 2020-02-04			(Se at No-115)
430	12459/2020	06.02.2020	WP (C) - 1771/2020	K. RATH	C.O.	COURT NO. 8	Order Dtd. 2020-02-05			(Se at No-115)
431	12460/2020	06.02.2020	WP (C) - 2087/2020	S K NAYAK	C.O.	COURT NO. 19	Order Dtd. 2020-02-04			(Se at No-115)
432	12461/2020	06.02.2020	WP (C) - 1776/2020	K. RATH	C.O.	COURT NO. 19	Order Dtd. 2020-02-05			(Se at No-115)
433	12462/2020	06.02.2020	WP (C) - 2083/2020	S K NAYAK	C.O.	COURT NO. 19	Order Dtd. 2020-02-04			(Se at No-115)
434	12463/2020	06.02.2020	WP (C) - 1777/2020	K. RATH	C.O.	COURT NO. 19	Order Dtd. 2020-02-05			(Se at No-115)

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43 5	12464/2 020	06.02.20 20	WP (C) - 2084/20 20	S K NAYAK	C.O.	COURT NO. 19	Order Dtd. 2020- 02-04			(Se at No- 115)
43 6	12465/2 020	06.02.20 20	WP (C) - 2623/20 20	R.K. BARIK	C.O.	COURT NO. 8	Order Dtd. 2020- 02-05			(Se at No- 115)
43 7	12466/2 020	06.02.20 20	WP (C) - 2338/20 20	G K NANDA	C.O.	COURT NO. 19	Order Dtd. 2020- 02-04			(Se at No- 115)
43 8	12467/2 020	06.02.20 20	WP (C) - 2626/20 20	R.K BARIK	C.O.	COURT NO. 19	Order Dtd. 2020- 02-05			(Se at No- 115)
43 9	12468/2 020	06.02.20 20	WP (C) - 2930/20 20	M/S. MIHIR KUMAR DASH	C.O.	COURT NO. 8	Order Dtd. 2020- 02-05			(Se at No- 115)
44 0	12469/2 020	06.02.20 20	WP (C) - 745/202 0	D. SAMAL	C.O.	COURT NO. 9	Order Dtd. 2020- 02-05			(Se at No- 115)
44 1	12470/2 020	06.02.20 20	WP (C) - 14574/2 016	S.K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2020- 02-04			(Se at No- 115)
44 2	12471/2 020	06.02.20 20	WP (C) - 27822/2 019	A.K. PANDA	C.O.	COURT NO. 19	Order Dtd. 2020- 02-03			(Se at No- 115)
44 3	12472/2 020	06.02.20 20	WP (C) - 2553/20 20	B K LENKA	C.O.	COURT NO. 19	Order Dtd. 2020- 02-04			(Se at No- 115)
44 4	12473/2 020	06.02.20 20	WP (C) - 14917/2 019	P.N. BEHERA	C.O.	COURT NO. 3	Order Dtd. 2020- 02-04			(Se at No- 115)
44	12474/2	06.02.20	WP (C) -	SUMANTA DAS	C.O.	COURT	Order			(Se

5	020	20	3583/20 20			NO. 19	Dtd. 2020- 02-04			at No- 115)
44 6	12475/2 020	06.02.20 20	WP (C) - 1417/20 20	A.R. MISHRA	C.O.	COURT NO. 19	Order Dtd. 2020- 02-04			(Se at No- 115)
44 7	12476/2 020	06.02.20 20	WP (C) - 1417/20 20	B. MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020- 02-04			(Se at No- 115)
44 8	12477/2 020	06.02.20 20	WP (C) - 2228/20 20	CHINMAY MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2020- 02-04			(Se at No- 115)
44 9	12478/2 020	06.02.20 20	WP (C) - 2785/20 20	B.K. MOHARANA	C.O.	COURT NO. 19	Order Dtd. 2020- 02-04			(Se at No- 115)
45 0	12479/2 020	06.02.20 20	ABLAPL- 13778/2 019	J M ROUT	C.O.	COURT NO. 2	Order Dtd. 2020- 02-04			(Se at No- 115)
45 1	12480/2 020	06.02.20 20	WP (C) - 19818/2 019	S. BARIK	C.O.	COURT NO. 3	Order Dtd. 2020- 02-04			(Se at No- 115)
45 2	12481/2 020	06.02.20 20	ABLAPL- 13799/2 019	B M BHUYAN	C.O.	COURT NO. 2	Order Dtd. 2020- 02-04			(Se at No- 115)
45 3	12482/2 020	06.02.20 20	WP (C) - 19818/2 019	M. NAYAK	C.O.	COURT NO. 3	Order Dtd. 2020- 02-04			(Se at No- 115)
45 4	12483/2 020	06.02.20 20	WP (C) - 2572/20 20	S.R. PATTANAİK	C.O.	COURT NO. 19	Order Dtd. 2020- 02-04			(Se at No- 115)
45 5	12484/2 020	06.02.20 20	WP (C) - 3727/20 20	CHINTU SAMAL	C.O.	COURT NO. 19	Order Dtd. 2020-			(Se at No-

							02-05			115)
456	12485/2020	06.02.2020	WP (C) - 3856/2020	S RATH	C.O.	COURT NO. 7	Order Dtd. 2020-02-05		WRIT BRANCH -3	(Se at No-14)
457	12486/2020	06.02.2020	WP (C) - 1188/2019	P. PRADHAN	C.O.	COURT NO. 9	Order Dtd. 2020-02-05		WRIT BRANCH (DIVISION BENCH)	(Se at No-114)
458	12487/2020	06.02.2020	WP (C) - 3547/2020	J.C. BARAL	C.O.	COURT NO. 19	Order Dtd. 2020-02-05			(Se at No-114)
459	12488/2020	06.02.2020	WP (C) - 8148/2018	SAHADEV MUDULI	C.O.	COURT NO. 8	Order Dtd. 2020-02-05		WRIT BRANCH -5	(Se at No-20)
460	12489/2020	06.02.2020	WP (C) - 14898/2017	B. K. DAS	GENERAL		Order Dtd. 2019-08-20			(Se at No-20)
461	12490/2020	06.02.2020	WP (C) - 8148/2018	SARADA NAYAK	C.O.	COURT NO. 8	Order Dtd. 2020-02-05		WRIT BRANCH -5	(Se at No-20)
462	12491/2020	06.02.2020	CMP- 1775/2016	S.J. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-20)
463	12492/2020	06.02.2020	WP (C) - 3855/2020	S RATH	C.O.	COURT NO. 7	Order Dtd. 2020-02-05		WRIT BRANCH -3	(Se at No-14)
464	12493/2020	06.02.2020	ITA- 24/2019	B.K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-02-05			(Se at No-14)
465	12494/2020	06.02.2020	WP (C) - 3857/2020	S RATH	C.O.	COURT NO. 7	Order Dtd. 2020-02-05		WRIT BRANCH -3	(Se at No-14)
466	12495/2020	06.02.2020	ITA- 10/2019	TAPAN KUMAR NAYAK	C.O.	DR (J)	Order Dtd. 2020-02-05		CIVIL REVISION	(Se at No-1)
467	12496/2020	06.02.2020	WP (C) - 29208/2019	P.K. JENA	C.O.	COURT NO. 9	Order Dtd. 2020-			(Se at No-

							02-05			1)
468	12497/2020	06.02.2020	WP (C) - 4245/2020	M.R. ROUTRAY	C.O.	COURT NO. 22	Order Dtd. 2020-02-05			(Se at No-1)
469	12498/2020	06.02.2020	WP (C) - 4244/2020	M.R. ROUTRAY	C.O.	COURT NO. 22	Order Dtd. 2020-02-05			(Se at No-1)
470	12499/2020	06.02.2020	ABLAPL-13760/2019	P K ROUT	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-02-04			(Se at No-1)
471	12500/2020	06.02.2020	WP (C) - 4200/2020	M.R. ROUTRAY	C.O.	COURT NO. 22	Order Dtd. 2020-02-05			(Se at No-1)
472	12501/2020	06.02.2020	ABLAPL-13468/2019	S R KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-04			(Se at No-1)
473	12502/2020	06.02.2020	ABLAPL-13379/2019	U P BAG	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-02-04			(Se at No-1)
474	12503/2020	06.02.2020	ABLAPL-13350/2019	SARAT DASH	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-02-04			(Se at No-1)
475	12504/2020	06.02.2020	WP (C) - 3553/2020	B.C. PANDA	C.O.	COURT NO. 22	Order Dtd. 2020-02-05			(Se at No-1)
476	12505/2020	06.02.2020	ABLAPL-13287/2019	RAMAKANTA PANDA	C.O.	COURT NO. 1	Order Dtd. 2020-02-04			(Se at No-1)
477	12506/2020	06.02.2020	WP (C) - 3844/2020	P.K. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-02-05			(Se at No-1)
478	12507/2020	06.02.2020	ABLAPL-13157/2019	U P BAG	C.O.	COURT NO. 9	Order Dtd. 2020-02-04			(Se at No-1)
479	12508/2020	06.02.2020	ABLAPL-13068/2019	B DAS	C.O.	COURT NO. 2	Order Dtd. 2020-02-04			(Se at No-1)
480	12509/2020	06.02.2020	WP (C) - 3850/2020	P.K. SAHOO	C.O.	COURT NO. 22	Order Dtd.			(Se at

			20				2020-02-05			No-1)
481	12510/2020	06.02.2020	WP (C) - 3848/2020	P.K. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-02-05			(Se at No-1)
482	12511/2020	06.02.2020	WP (C) - 4005/2020	P.N. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2020-02-05		WRIT BRANCH -5	(Se at No-47)
483	12512/2020	06.02.2020	WP (C) - 3396/2020	S. K. BISWAL	C.O.	COURT NO. 22	Order Dtd. 2020-02-05			(Se at No-47)
484	12513/2020	06.02.2020	WP (C) - 3396/2020	C. R. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2020-02-05			(Se at No-47)
485	12514/2020	06.02.2020	WP (C) - 3289/2020	R. R. DAS	C.O.	COURT NO. 22	Order Dtd. 2020-02-05			(Se at No-47)
486	12515/2020	06.02.2020	WP (C) - 18517/2019	P. K. RATH	C.O.	COURT NO. 3	Order Dtd. 2020-01-29			(Se at No-47)
487	12516/2020	06.02.2020	WP (C) - 3274/2020	M/S.ANIL KUMAR DAS	C.O.	COURT NO. 22	Order Dtd. 2020-02-05			(Se at No-47)
488	12517/2020	06.02.2020	WP (C) - 2952/2020	HIMANSHU KUMAR BHOL	C.O.	COURT NO. 22	Order Dtd. 2020-02-05			(Se at No-47)
489	12518/2020	06.02.2020	WP (C) - 3276/2020	M/S.ANIL KUMAR DAS	C.O.	COURT NO. 22	Order Dtd. 2020-02-05			(Se at No-47)
490	12519/2020	06.02.2020	WP (C) - 3272/2020	M/S.ANIL KUMAR DAS	C.O.	COURT NO. 22	Order Dtd. 2020-02-05			(Se at No-47)
491	12520/2020	06.02.2020	WP (C) - 3749/2020	C. R. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2020-02-05		WRIT BRANCH -2	(Se at No-9)
492	12521/2020	06.02.2020	WP (C) - 3574/2020	M/S.SIBA PRASAD SETHY	C.O.	COURT NO. 22	Order Dtd. 2020-02-05		WRIT BRANCH -6	(Se at No-35)
49	12522/2	06.02.2020	WP (C) -	P. K.	C.O.	COURT	Order		WRIT	(Se

3	020	20	21599/2018	MOHANTY		NO. 3 OLD	Dtd. 2020-02-06		BRANCH -7	at No-10)
494	12523/2020	06.02.2020	WP (C) - 21600/2018	P. K. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-06		WRIT BRANCH -7	(Se at No-10)
495	12524/2020	06.02.2020	WP (C) - 3574/2020	M/S.SIBA PRASAD SETHY	C.O.	COURT NO. 22	Order Dtd. 2020-02-05		WRIT BRANCH -6	(Se at No-35)
496	12525/2020	06.02.2020	WP (C) - 2704/2020	SUMANTA DAS	C.O.	COURT NO. 19	Order Dtd. 2020-02-04			(Se at No-35)
497	12526/2020	06.02.2020	WP (C) - 2372/2020	G. C. CHAITANYA	C.O.	COURT NO. 19	Order Dtd. 2020-02-04			(Se at No-35)
498	12527/2020	06.02.2020	WP (C) - 2358/2020	NANDA KISHORE ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-02-04			(Se at No-35)
499	12528/2020	06.02.2020	WP (C) - 2358/2020	D. K. MALLICK	C.O.	COURT NO. 19	Order Dtd. 2020-02-04			(Se at No-35)
500	12529/2020	06.02.2020	WP (C) - 2001/2020	P. K. JENA	C.O.	COURT NO. 22	Order Dtd. 2020-02-05			(Se at No-35)
501	12530/2020	06.02.2020	CONTC-2741/2019	ABHIRAM SWAIN	C.O.	COURT NO. 22	Order Dtd. 2020-02-05			(Se at No-35)
502	12531/2020	06.02.2020	FAO-383/2007	RATIKANTA SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-02-05			(Se at No-35)
503	12532/2020	06.02.2020	WP (C) - 772/2002	B. K. PATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-05			(Se at No-35)
504	12533/2020	06.02.2020	WP (C) - 4532/2002	P. K. MOHANTY	C.O.	CH	Order Dtd. 2020-02-05			(Se at No-35)
505	12534/2020	06.02.2020	WP (C) - 4532/2002	H. K. PANDA	C.O.	CH	Order Dtd. 2020-02-05			(Se at No-35)

506	12535/2020	06.02.2020	WP (C) - 703/2020	B. D. BISWAL	C.O.	COURT NO. 22	Order Dtd. 2020-02-05			(Se at No-35)
507	12536/2020	06.02.2020	WP (C) - 706/2020	M/S.NIRANJAN PANDA	C.O.	DR (J)	Order Dtd. 2020-02-05			(Se at No-35)
508	12537/2020	06.02.2020	WP (C) - 2579/2020	SUBRAT KUMAR NAYAK	C.O.	COURT NO. 22	Order Dtd. 2020-02-05			(Se at No-35)
509	12538/2020	06.02.2020	WP (C) - 2715/2020	S. K. SINGH	C.O.	COURT NO. 22	Order Dtd. 2020-02-05			(Se at No-35)
510	12539/2020	06.02.2020	WP (C) - 3725/2020	CHINTU SAMAL	C.O.	COURT NO. 22	Order Dtd. 2020-02-05			(Se at No-35)
511	12540/2020	06.02.2020	WP (C) - 3290/2020	R. R. DAS	C.O.	COURT NO. 22	Order Dtd. 2020-02-05			(Se at No-35)
512	12541/2020	06.02.2020	WP (C) - 3171/2020	L. D. PANDA	C.O.	COURT NO. 22	Order Dtd. 2020-02-05			(Se at No-35)
513	12542/2020	06.02.2020	WP (C) - 4010/2020	P. N. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2020-02-05			(Se at No-35)
514	12543/2020	06.02.2020	WP (C) - 3352/2020	TAPAN SWAIN	C.O.	COURT NO. 22	Order Dtd. 2020-02-05			(Se at No-35)
515	12544/2020	06.02.2020	WP (C) - 28995/2019	RASHMI RANJAN DAS	C.O.	COURT NO. 22	Order Dtd. 2020-02-05		WRIT BRANCH -5	(Se at No-22)
516	12545/2020	06.02.2020	WP (C) - 3458/2020	NANDA KISHORE ROUT	C.O.	COURT NO. 22	Order Dtd. 2020-02-05			(Se at No-22)
517	12546/2020	06.02.2020	WP (C) - 4348/2005	P. K. MOHANTY	C.O.	CH	Order Dtd. 2020-02-05			(Se at No-22)
518	12547/2020	06.02.2020	CONTC-2717/2019	SATYABRATA UDGATA	C.O.	COURT NO. 22	Order Dtd. 2020-			(Se at No-

							01-24			22)
519	12548/2020	06.02.2020	WP (C) - 12069/2008	N.RAO	GENERAL		Order Dtd. 2017-01-09		WRIT BRANCH -2	(Se at No-9)
520	12549/2020	06.02.2020	WP (C) - 22992/2012	N.RAO	GENERAL		Order Dtd. 2017-01-09		WRIT BRANCH -1	(Se at No-31)
521	12550/2020	06.02.2020	WP (C) - 2204/2020	M/S.S.S.JEN A	GENERAL		Order Dtd. 2020-03-02		WRIT BRANCH -7	(Se at No-15)
522	12551/2020	06.02.2020	WP (C) - 2201/2020	M/S.S.S.JEN A	GENERAL		Order Dtd. 2020-03-02		WRIT BRANCH -7	(Se at No-15)
523	12552/2020	06.02.2020	WP (C) - 1446/2006	K.N. SAHOO	GENERAL		Order Dtd. 2006-03-20		WRIT BRANCH -4	(Se at No-27)
524	12553/2020	06.02.2020	WP (C) - 4038/2020	S. K. SINGH	C.O.	COURT NO. 22	Order Dtd. 2020-02-26		WRIT BRANCH -5	(Se at No-47)
525	12554/2020	06.02.2020	WP (C) - 13111/2010	P.K.PANI	GENERAL		Order Dtd. 2011-11-21		WRIT BRANCH -4	(Se at No-27)
526	12555/2020	06.02.2020	WP (C) - 8824/2004	K.C.SAHOO	GENERAL		Order Dtd. 2015-03-03		WRIT BRANCH -3	(Se at No-33)
527	12556/2020	06.02.2020	WP (C) - 1595/2020	B.B.MALLICK	GENERAL		Order Dtd. 2020-02-03			(Se at No-33)
528	12557/2020	06.02.2020	WP (C) - 4038/2020	K. P. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2020-02-05		WRIT BRANCH -5	(Se at No-47)
529	12558/2020	06.02.2020	WP (C) - 4040/2020	S. K. SINGH	C.O.	COURT NO. 22	Order Dtd. 2020-02-05		WRIT BRANCH -5	(Se at No-47)
530	12559/2020	06.02.2020	WP (C) - 12751/2006	M.S.DAS	GENERAL		Order Dtd. 2009-11-13		WRIT BRANCH -2	(Se at No-34)
531	12560/2020	06.02.2020	WP (C) - 4040/2020	K. P. BEHERA	C.O.	COURT NO. 22	Order Dtd.		WRIT BRANCH	(Se at

			20				2020-02-05		-5	No-47)
532	12561/2020	06.02.2020	WP (C) - 18517/2018	P. PRADHAN	C.O.	COURT NO. 9	Order Dtd. 9999-12-31		WRIT BRANCH -5	(Se at No-21)
533	12562/2020	06.02.2020	WP (C) - 3742/2020	SUBRAT KUMAR SINGHA	C.O.	COURT NO. 19	Order Dtd. 2020-02-05			(Se at No-21)
534	12563/2020	06.02.2020	BLAPL-4964/2018	M M PANDA	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-02-05		CRIMINAL MISC-1	(Se at No-1)
535	12564/2020	06.02.2020	WP (C) - 2738/2020	BALARAM SINGH	C.O.	COURT NO. 19	Order Dtd. 2020-02-05			(Se at No-1)
536	12565/2020	06.02.2020	WP (C) - 3686/2020	P. BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-02-05			(Se at No-1)
537	12566/2020	06.02.2020	WP (C) - 3038/2020	M/S.MANASI PANDA	C.O.	COURT NO. 19	Order Dtd. 2020-02-05			(Se at No-1)
538	12567/2020	06.02.2020	WP (C) - 23963/2017	M. PRADHAN	GENERAL		Order Dtd. 2018-01-04		WRIT BRANCH -8	(Se at No-42)
539	12568/2020	06.02.2020	WP (C) - 2726/2020	B.D. BISWAL	C.O.	COURT NO. 19	Order Dtd. 2020-02-05			(Se at No-42)
540	12569/2020	06.02.2020	WP (C) - 2723/2020	B.D. BISWAL	C.O.	COURT NO. 19	Order Dtd. 2020-02-05			(Se at No-42)
541	12570/2020	06.02.2020	WP (C) - 2922/2020	J.J. PARIDA	C.O.	COURT NO. 19	Order Dtd. 2020-02-05			(Se at No-42)
542	12571/2020	06.02.2020	WP (C) - 2794/2020	NIRANJAN MALLICK	C.O.	COURT NO. 19	Order Dtd. 2020-02-05			(Se at No-42)
543	12572/2020	06.02.2020	WP (C) - 3700/2020	KABITA PATRA	C.O.	COURT NO. 19	Order Dtd. 2020-02-05			(Se at No-42)
54	12573/2	06.02.2020	WP (C) -	K.P. BEHERA	C.O.	COURT	Order			(Se

4	020	20	3431/20 20			NO. 19	Dtd. 2020- 02-05			at No- 42)
54 5	12574/2 020	06.02.20 20	WP (C) - 3385/20 20	P K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020- 02-05			(Se at No- 42)
54 6	12575/2 020	06.02.20 20	MATA- 116/201 9	M/S.K.C.TRI PATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2020- 02-05		FIRST APPEAL	(Se at No- 4)
54 7	12576/2 020	06.02.20 20	WP (C) - 3015/20 20	N.K. ROUT	C.O.	COURT NO. 19	Order Dtd. 2020- 02-05			(Se at No- 4)
54 8	12577/2 020	06.02.20 20	CRLA- 468/201 7	J KAMILA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020- 02-05		CRIMIN AL APPEAL	(Se at No- 2)
54 9	12578/2 020	06.02.20 20	WP (C) - 3030/20 20	H.K. PANDA	C.O.	COURT NO. 19	Order Dtd. 2020- 02-05			(Se at No- 2)
55 0	12579/2 020	06.02.20 20	WP (C) - 3028/20 20	H.K. PANDA	C.O.	COURT NO. 19	Order Dtd. 2020- 02-05			(Se at No- 2)
55 1	12580/2 020	06.02.20 20	CRLA- 602/200 7	S BISWAL	C.O.	COURT NO. 22	Order Dtd. 2020- 02-05		CRIMIN AL APPEAL	(Se at No- 1)
55 2	12581/2 020	06.02.20 20	MATA- 139/201 4	D.PRADHAN	C.O.	COURT NO. 22	Order Dtd. 2020- 02-05			(Se at No- 1)
55 3	12582/2 020	06.02.20 20	WP (C) - 3026/20 20	H.K. PANDA	C.O.	COURT NO. 19	Order Dtd. 2020- 02-05			(Se at No- 1)
55 4	12583/2 020	06.02.20 20	CRLA- 947/201 9	R K MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2020- 02-05			(Se at No- 1)
55 5	12584/2 020	06.02.20 20	WP (C) - 3025/20 20	H.K. PANDA	C.O.	COURT NO. 19	Order Dtd. 2020- 02-05			(Se at No- 1)
55 6	12585/2 020	06.02.20 20	OJC- 10979/2 000	P.K.LENKA	GENER AL		Order Dtd. 2002- 01-07		WRIT BRANCH -4	(Se at No- 37)

557	12586/2020	06.02.2020	WP (C) - 2702/2020	P.K. MISHRA	C.O.	COURT NO. 19	Order Dtd. 2020-02-05			(Se at No-37)
558	12587/2020	06.02.2020	WP (C) - 4326/2020	S.N.DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-05			(Se at No-37)
559	12588/2020	06.02.2020	WP (C) - 4419/2010	P.K.LENKA	GENERAL		Order Dtd. 2010-11-04	WRIT BRANCH -5		(Se at No-23)
560	12589/2020	06.02.2020	WP (C) - 12497/2018	M.NAYAK	C.O.	COURT NO. 3	Order Dtd. 2020-02-05	WRIT BRANCH -6		(Se at No-35)
561	12590/2020	06.02.2020	WP (C) - 4001/2009	P.K.LENKA	GENERAL		Order Dtd. 2009-11-05	WRIT BRANCH -5		(Se at No-21)
562	12591/2020	06.02.2020	WP (C) - 12497/2018	B.MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2020-02-05	WRIT BRANCH -6		(Se at No-35)
563	12592/2020	06.02.2020	WP (C) - 3595/2020	J. SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-02-05			(Se at No-35)
564	12593/2020	06.02.2020	OJC- 9288/1998	P.K.LENKA	GENERAL		Order Dtd. 2001-08-10	WRIT BRANCH -6		(Se at No-26)
565	12594/2020	06.02.2020	WP (C) - 3594/2020	J. SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-02-05			(Se at No-26)
566	12595/2020	06.02.2020	WP (C) - 23318/2017	B.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-05	WRIT BRANCH (DIVISION BENCH)		(Se at No-102)
567	12596/2020	06.02.2020	WP (C) - 3593/2020	J. SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-02-05			(Se at No-102)
568	12597/2020	06.02.2020	ABLAPL- 19109/2019	A.DASH	GENERAL		Order Dtd. 2020-01-21			(Se at No-102)

569	12598/2020	06.02.2020	WP (C) - 1558/2020	BIKRAM SAMAL	C.O.	COURT NO. 19	Order Dtd. 2020-02-04			(Se at No-102)
570	12599/2020	06.02.2020	WP (C) - 3424/2020	R.K. BARIK	C.O.	COURT NO. 19	Order Dtd. 2020-02-04			(Se at No-102)
571	12600/2020	06.02.2020	RSA-32/2008	T.K.MOHANTY	GENERAL		Order Dtd. 2014-04-21	SECOND APPEAL		(Se at No-4)
572	12601/2020	06.02.2020	WP (C) - 3271/2020	B. SAMANTARAY	C.O.	COURT NO. 19	Order Dtd. 2020-02-04			(Se at No-4)
573	12602/2020	06.02.2020	CRLA-332/2019	M.S.BEHERA	GENERAL		Order Dtd. 9999-12-31	CRIMINAL APPEAL		(Se at No-6)
574	12603/2020	06.02.2020	WP (C) - 541/2020	H.S. PAIKRAY	C.O.	COURT NO. 19	Order Dtd. 2020-02-04			(Se at No-6)
575	12604/2020	06.02.2020	CRLREV-467/2018	P.K.DAS	GENERAL		Order Dtd. 2019-11-07			(Se at No-6)
576	12605/2020	06.02.2020	WP (C) - 676/2020	P.K. MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-02-04			(Se at No-6)
577	12606/2020	06.02.2020	WP (C) - 1126/2020	M/S.LOKANATH RATH	GENERAL		Order Dtd. 2020-01-29			(Se at No-6)
578	12607/2020	06.02.2020	WP (C) - 676/2020	B.K. MOHARANA	C.O.	COURT NO. 19	Order Dtd. 2020-02-04			(Se at No-6)
579	12608/2020	06.02.2020	WP (C) - 3552/2020	J.C. BARAL	C.O.	COURT NO. 19	Order Dtd. 2020-02-05			(Se at No-6)
580	12609/2020	06.02.2020	WP (C) - 3551/2020	J.C. BARAL	C.O.	COURT NO. 19	Order Dtd. 2020-02-05			(Se at No-6)
58	12610/2020	06.02.2020	WP (C) -	J.C. BARAL	C.O.	COURT	Order			(Se

1	020	20	3550/20 20			NO. 19	Dtd. 2020- 02-05			at No- 6)
58 2	12611/2 020	06.02.20 20	CONTC- 2039/20 19	MR LOKNATH RATH M/S.BUDHADE V ROUTRAY, S.DAS, S.JENA, S.D.ROUTRAY	GENER AL		Order Dtd. 2020- 01-20			(Se at No- 6)
58 3	12612/2 020	06.02.20 20	WP (C) - 3549/20 20	J.C. BARAL	C.O.	COURT NO. 19	Order Dtd. 2020- 02-05			(Se at No- 6)
58 4	12613/2 020	06.02.20 20	WP (C) - 6012/20 19	K.C.KAR	C.O.	COURT NO. 3	Order Dtd. 9999- 12-31	WRIT BRANCH (DIVIS ION BENCH)		(Se at No- 116)
58 5	12614/2 020	06.02.20 20	WP (C) - 3548/20 20	J.C. BARAL	C.O.	COURT NO. 19	Order Dtd. 2020- 02-05			(Se at No- 116)
58 6	12615/2 020	06.02.20 20	WP (C) - 3864/20 20	PRAKASH	C.O.	COURT NO. 19	Order Dtd. 2020- 02-05			(Se at No- 116)
58 7	12616/2 020	06.02.20 20	WP (C) - 3863/20 20	PRAKASH	C.O.	COURT NO. 19	Order Dtd. 2020- 02-05			(Se at No- 116)
58 8	12617/2 020	06.02.20 20	WP (C) - 3876/20 20	M.R. SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020- 02-05			(Se at No- 116)
58 9	12618/2 020	06.02.20 20	WP (C) - 11157/2 003	BALARAM SINGH	GENER AL		Order Dtd. 2019- 09-11			(Se at No- 116)
59 0	12619/2 020	06.02.20 20	WP (C) - 4133/20 20	J.P. KAR	C.O.	COURT NO. 22	Order Dtd. 2020- 02-05			(Se at No- 116)
59 1	12620/2 020	06.02.20 20	WP (C) - 4093/20 20	J. KAR	C.O.	COURT NO. 22	Order Dtd. 2020-	WRIT BRANCH -5		(Se at No-

							02-05			47)
59 2	12621/2 020	06.02.20 20	WP (C) - 11159/2 003	BALARAM SINGH	GENER AL		Order Dtd. 2019- 09-11			(Se at No- 47)
59 3	12622/2 020	06.02.20 20	WP (C) - 11158/2 003	BALARAM SINGH	GENER AL		Order Dtd. 2019- 09-11			(Se at No- 47)
59 4	12623/2 020	06.02.20 20	WP (C) - 11079/2 003	BALARAM SINGH	GENER AL		Order Dtd. 2019- 09-11			(Se at No- 47)
59 5	12624/2 020	06.02.20 20	WP (C) - 1738/20 09	D.K.DEHURY	GENER AL		Order Dtd. 2011- 05-17		WRIT BRANCH -4	(Se at No- 38)
59 6	12625/2 020	06.02.20 20	WP (C) - 29460/2 011	D.SAMAL	GENER AL		Order Dtd. 2019- 11-19			(Se at No- 38)
59 7	12626/2 020	06.02.20 20	WP (C) - 11513/2 012	S.CHOUDHURY	GENER AL		Order Dtd. 2012- 11-12		WRIT BRANCH -9	(Se at No- 52)
59 8	12627/2 020	06.02.20 20	WP (C) - 14798/2 013	R.K.MOHABHO I	GENER AL		Order Dtd. 2019- 12-17			(Se at No- 52)
59 9	12628/2 020	06.02.20 20	WP (C) - 25326/2 019	P.PRADHAN	GENER AL		Order Dtd. 2019- 12-17			(Se at No- 52)
60 0	12629/2 020	06.02.20 20	WP (C) - 2512/20 20	M.K.RANA	GENER AL		Order Dtd. 9999- 12-31		WRIT BRANCH (DIVIS ION BENCH)	(Se at No- 101)
60 1	12630/2 020	06.02.20 20	WP (C) - 23550/2 019	M.K.RANA	GENER AL		Order Dtd. 9999- 12-31		WRIT BRANCH (DIVIS ION BENCH)	(Se at No- 105)
60 2	12631/2 020	06.02.20 20	WP (C) - 21973/2 019	M.K.RANA	GENER AL		Order Dtd. 9999- 12-31		WRIT BRANCH (DIVIS ION BENCH)	(Se at No- 105)
60 3	12632/2 020	06.02.20 20	WP (C) - 4046/20 20	PRASANJIT BEHERA	C.O.	COURT NO. 22	Order Dtd. 2020-		WRIT BRANCH -5	(Se at No-

							02-05			47)
60 4	12633/2 020	06.02.20 20	BLAPL- 10434/2 019	P.K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2020- 02-05			(Se at No- 47)
60 5	12634/2 020	06.02.20 20	CONTC- 1925/20 19	M.K.RANA	GENER AL		Order Dtd. 2019- 12-20			(Se at No- 47)
60 6	12635/2 020	06.02.20 20	WP (C) - 15731/2 019	M.K.RANA	GENER AL		Order Dtd. 2020- 01-28			(Se at No- 47)
60 7	12636/2 020	06.02.20 20	WP (C) - 19070/2 019	M.K.RANA	GENER AL		Order Dtd. 2020- 02-04			(Se at No- 47)
60 8	12637/2 020	06.02.20 20	WP (C) - 15561/2 019	M.K.RANA	GENER AL		Order Dtd. 2020- 02-04			(Se at No- 47)
60 9	12638/2 020	06.02.20 20	WP (C) - 15797/2 019	M.K.RANA	GENER AL		Order Dtd. 2020- 01-28			(Se at No- 47)
61 0	12639/2 020	06.02.20 20	WP (C) - 15693/2 019	M.K.RANA	GENER AL		Order Dtd. 2020- 01-28			(Se at No- 47)
61 1	12640/2 020	06.02.20 20	ABLAPL- 142/202 0	P.K.DASH	GENER AL		Order Dtd. 9999- 12-31			(Se at No- 47)
61 2	12641/2 020	06.02.20 20	AHO- 40/1999	S.MOHANTA	GENER AL		Order Dtd. 9999- 12-31		M.J.C.	(Se at No- 1)
61 3	12642/2 020	06.02.20 20	WP (C) - 9340/20 18	B. D. BISWAL	GENER AL		Order Dtd. 2019- 09-27			(Se at No- 1)
61 4	12643/2 020	06.02.20 20	WP (C) - 9342/20 18	B. D. BISWAL	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2019- 09-27			(Se at No- 1)
61 5	12644/2 020	06.02.20 20	WP (C) - 9350/20 18	B. D. BISWAL	GENER AL		Order Dtd. 2019- 09-27			(Se at No- 1)
61 6	12645/2 020	06.02.20 20	WP (C) - 3628/20	G.N.SETHI	C.O.	COURT NO. 19	Order Dtd.			(Se at

			20				2020-02-04			No-1)
617	12646/2020	06.02.2020	CMP-64/2020	S.K.PATNAIK	C.O.	COURT NO. 24	Order Dtd. 2020-03-12		WRIT BRANCH -8	(Se at No-40)
618	12647/2020	06.02.2020	WP (C) - 2909/2020	M.MOHAPATRA	C.O.	COURT NO. 24	Order Dtd. 2020-02-03			(Se at No-40)
619	12648/2020	06.02.2020	BLAPL-550/2020	T.K.MISHRA	C.O.	COURT NO. 23	Order Dtd. 2020-02-04			(Se at No-40)
620	12649/2020	06.02.2020	WP (C) - 13424/2018	S.K.BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-04			(Se at No-40)
621	12650/2020	06.02.2020	CRLMP-86/2020	S.K.SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-04			(Se at No-40)
622	12651/2020	06.02.2020	WP (C) - 7371/2019	N.K.SAMANTRAY	GENERAL		Order Dtd. 2019-04-12		WRIT BRANCH -5	(Se at No-23)
623	12652/2020	06.02.2020	CMAPL-410/2018	P. C. MOHANTY	GENERAL		Order Dtd. 2018-08-20		M.J.C.	(Se at No-3)
624	12653/2020	06.02.2020	AHO-116/1991	P. C. MOHANTY	GENERAL		Order Dtd. 2019-07-22			(Se at No-3)
625	12654/2020	06.02.2020	WP (C) - 13538/2019	B.K.DALEI	GENERAL		Order Dtd. 9999-12-31		WRIT BRANCH (DIVISION BENCH)	(Se at No-116)
626	12655/2020	06.02.2020	WP (C) - 23257/2016	N.K.ROUT	GENERAL		Order Dtd. 9999-12-31		WRIT BRANCH (DIVISION BENCH)	(Se at No-102)
627	12656/2020	06.02.2020	WP (C) - 9326/2017	N.K.ROUT	GENERAL		Order Dtd. 2020-01-14			(Se at No-102)
628	12657/2020	06.02.2020	WP (C) - 3936/20	M.K. NAYAK	C.O.		Order Dtd.			(Se at

			20				2020-02-04			No-102)
629	12658/2020	06.02.2020	WP (C) - 1694/2004	R.M.NAYAK	GENERAL		Order Dtd. 2015-11-17		WRIT BRANCH -2	(Se at No-45)
630	12659/2020	06.02.2020	WP (C) - 9395/2018	SAK DORA	C.O.	COURT NO. 22	Order Dtd. 9999-12-31		WRIT BRANCH -3	(Se at No-33)
631	12660/2020	06.02.2020	WP (C) - 15343/2019	S.C. DASH	GENERAL		Order Dtd. 2020-02-18		WRIT BRANCH (DIVISION BENCH)	(Se at No-102)
632	12661/2020	06.02.2020	WP (C) - 3306/2020	S.C. DASH	GENERAL		Order Dtd. 2020-02-10		WRIT BRANCH -4	(Se at No-17)
633	12662/2020	06.02.2020	WP (C) - 3943/2020	M.K. NAYAK	C.O.		Order Dtd. 2020-02-04			(Se at No-17)
634	12663/2020	06.02.2020	WP (C) - 3941/2020	M.K. NAYAK	C.O.		Order Dtd. 2020-02-04			(Se at No-17)
635	12664/2020	06.02.2020	WP (C) - 1436/2017	H.K.MOHANTA	GENERAL		Order Dtd. 2017-05-10		WRIT BRANCH -8	(Se at No-42)
636	12665/2020	06.02.2020	WP (C) - 3937/2020	M. K. NAYAK	C.O.		Order Dtd. 2020-02-04			(Se at No-42)
637	12666/2020	06.02.2020	WP (C) - 20670/2011	M.A.ALI	GENERAL		Order Dtd. 2019-11-19			(Se at No-42)
638	12667/2020	06.02.2020	CRLMP-1465/2017	M.ROUT	C.O.	COURT NO. 7	Order Dtd. 2020-02-04			(Se at No-42)
639	12668/2020	06.02.2020	CRLMP-1166/2015	P.K.MALLICK	GENERAL		Order Dtd. 2018-04-02		WRIT BRANCH -6	(Se at No-25)
640	12669/2020	06.02.2020	RPFAM-263/2017	P.K.MALLICK	GENERAL		Order Dtd. 2019-			(Se at No-

							07-24			25)
64 1	12670/2 020	06.02.20 20	FA- 227/197 8	H.K.JENA	GENER AL		Order Dtd. 2014- 06-19		FIRST APPEAL	(Se at No- 2)
64 2	12671/2 020	06.02.20 20	ABLAPL- 18945/2 019	DHANANJAYA SAHU	GENER AL		Order Dtd. 2020- 01-24			(Se at No- 2)
64 3	12672/2 020	06.02.20 20	CONTC- 2436/20 19	U.P.BAG	GENER AL		Order Dtd. 2020- 01-02			(Se at No- 2)
64 4	12673/2 020	06.02.20 20	CVRVW- 85/1995	P. K. LENKA	GENER AL		Order Dtd. 2017- 12-08		CIVIL REVISI ON	(Se at No- 1)
64 5	12674/2 020	06.02.20 20	ABLAPL- 1125/20 19	K.C.PANDA	GENER AL		Order Dtd. 2019- 02-22		CRMINA L MISC-2	(Se at No- 11)
64 6	12675/2 020	06.02.20 20	WP (C) - 16486/2 011	N.C.SINHA	GENER AL		Order Dtd. 2019- 11-18			(Se at No- 11)
64 7	12676/2 020	06.02.20 20	WP (C) - 3633/20 20	M.N.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2020- 02-05			(Se at No- 11)
64 8	12677/2 020	06.02.20 20	ABLAPL- 893/202 0	B.DAS	C.O.	COURT NO. 1	Order Dtd. 2020- 02-06			(Se at No- 11)
64 9	12678/2 020	06.02.20 20	ABLAPL- 19505/2 019	S.K.BARIK	C.O.	COURT NO. 1	Order Dtd. 2020- 02-06			(Se at No- 11)

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